

# ORISSA HIGH COURT

## FILING REPORT AS ON :21/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/31532/2024	SANKAR NAYAK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /202 /2024 () //	
2	D-BLAPL/31533/2024	SANKAR NAYAK VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /89 /2024 () //	
3	D-BLAPL/31535/2024	SK.ABBASH VS STATE OF ODISHA	ADITI HOTA VS	SPL.TASK FORCE /17 /2023 () //	
4	D-BLAPL/31543/2024	JASPAL NAYAK@DASPAL NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOHANA /134 /2022 () //	AOR20220001631C202400139
5	D-BLAPL/31544/2024	KAJAL NAIK VS STATE OF ODISHA	RAJALAXMI BISWAL VS	BAGDIA /114 /2024 () //	
6	D-BLAPL/31555/2024	KAILASH CHANDRA PANDA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	MOHANA /167 /2024 () //	
7	D-BLAPL/31561/2024	DEEPAK BEHERA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	KUNDHEIGOLA /85 /2024 () //	
8	D-BLAPL/31562/2024	MOTIRAJ BHATRA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	DABUGAM /165 /2024 () //	
9	D-BLAPL/31564/2024	BHAGA@BHAGABATA PRADHAN VS STATE OF ODISHA	DIPANKAR ACHARYA VS	REMUNA /11 /2024 () //	
10	D-BLAPL/31577/2024	CHANDAN MAHAPATRA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	BARGARH RURAL /234 /2023 () //	
11	D-BLAPL/31578/2024	SUNIL NAYAK @ DANA VS STATE OF ODISHA	ASHOK DAS VS	BADABAZAR /55 /2024 () //	

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12	D-BLAPL/31579/2024	SYED RAHIL VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	CYBER CRIME AND ECONOMIC OFFENCE /36 /2023 () //	
13	D-BLAPL/31584/2024	SANKET SANAN PATNAYAK @ SITU PATTNAYAK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /804 /2024 () //	
14	D-BLAPL/31589/2024	BIKASH DEEP VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	KESINGA /59 /2024 () //	
15	D-BLAPL/31593/2024	BALA @ SUKANTA MOHARANA VS STATE OF ODISHA	AMIT KUMAR PATRA VS	KHARABEL NAGAR P.S. /120 /2022 () //	
16	D-BLAPL/31598/2024	BASANTI NAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	BAGDIA /114 /2024 () //	
17	D-BLAPL/31605/2024	ANANTA HANTAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /488 /2023 () //	
18	D-BLAPL/31608/2024	ANANDA SUNANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
19	D-BLAPL/31610/2024	BABAJI CHHURIA @ BABA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARGARH SADAR /204 /2021 () //	
20	D-BLAPL/31614/2024	GUDDU SA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	BANHARPALI /243 /2022 () //	
21	D-BLAPL/31615/2024	SAGAR HEMBRAM VS STATE OF ODISHA	DALIRANI BEHURAY VS	SARAT /9 /2024 () //	
22	D-BLAPL/31616/2024	RAMESH VITTHAL JADAV VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	POTTANGI /108 /2024 () //	
23	D-BLAPL/31618/2024	GOBINDA SA	SAMARENDRA BAHADUR	SONEPUR /289 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/31621/2024	MANGALA JANI	KOUSIK ANANDA GURU	PATTAPUR (DIGAPAHANDI) /230 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/31624/2024	PATIA SITHA @ PRATAP SITHA	LALITENDU MISHRA	NARASINGHPUR /176 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/31625/2024	SANJIB PRADHAN	MAHES DAS	DARINGBADI /106 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/31627/2024	MEGHANADA BADANAYAK	MAHES DAS	BALLIGUDA /208 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/31633/2024	ROHAN BAG	TRILOCHAN NANDA	TITILAGARH /166 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/31640/2024	AJAY CHOUDHURY	BISWAJIT NAYAK	SECTOR-7 /126 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/31646/2024	HALADHAR MAJHI	SURYA KANTA PRADHAN	CHHENDIPADA /376 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/31652/2024	SAIKH JAVED	MANORANJAN PADHY	MACHHKUND /93 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/31653/2024	PRAKASH YADAV @ PRAKASH	SAMVIT MOHANTY	THAKURGARH /330 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/31654/2024	JAYKRUSHNA NAIK @ RAJIB	SATYABRATA PANDA	KANTAMAL /167 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/31655/2024	KAPILESWAR SUNA	SATYABRATA PANDA	KANTAMAL /167 /2024	
		VS	VS	()	

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35	D-BLAPL/31656/2024	STATE OF ODISHA SOHAIL KHAN VS	DEVASHIS PANDA VS	// PLANTSITE /335 /2021 ()	
36	D-BLAPL/31657/2024	STATE OF ODISHA DAITA KUMAR BAG@KENALU VS	AKSHAYA KUMAR SAHOO VS	// LATHOR /59 /2024 ()	
37	D-BLAPL/31658/2024	STATE OF ODISHA RAJENDRA RAJAHANSA VS	SATYABRATA PANDA VS	// KANTAMAL /167 /2024 ()	
38	D-BLAPL/31660/2024	STATE OF ODISHA SAIKH JAVED VS	MANORANJAN PADHY VS	// KORAPUT TOWN /274 /2020 ()	
39	D-BLAPL/31661/2024	STATE OF ODISHA DAMODAR BEJ VS	DEVASHIS PANDA VS	// GHASIPURA /188 /2018 ()	
40	D-BLAPL/31664/2024	STATE OF ODISHA DAMODAR DAMI VS	MANORANJAN PADHY VS	// KORAPUT SADAR /92 /2022 ()	
41	D-BLAPL/31665/2024	STATE OF ODISHA ARJUN KUMAR NAYAK@ARJUN NAYAK VS	MANAS RANJAN BADAJENA VS	// KARANJIA /100 /2024 ()	
42	D-BLAPL/31670/2024	STATE OF ODISHA SRABAN KUMAR MAJHI VS	ASIT KUMAR OTTA VS	// // ()	AOR20230000623C202400036
43	D-BLAPL/31675/2024	STATE OF ODISHA BALARAM RAUTARAY@GODA BALIA VS	DEVASHIS PANDA VS	// KHURDA MODEL /351 /2023 ()	
44	D-BLAPL/31677/2024	STATE OF ODISHA GUDU GARGAI VS	PRAJIT KUMAR PRADHAN VS	// REAMAL /113 /2024 ()	
45	D-BLAPL/31678/2024	STATE OF ODISHA NIRANJAN BEHERA VS	BIKRAM KESHARI RAJ VS	// BAIDESWAR /137 /2024 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/31681/2024	SARAT CHANDRA ROUSTRAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /228 /2024 () //	
47	D-BLAPL/31684/2024	JOHON @ JOHAN GAMANGO VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	R.UDAYAGIRI /111 /2023 () //	
48	D-BLAPL/31686/2024	CHANDAN PANIGRAHI VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	KODALA /263 /2024 () //	
49	D-BLAPL/31703/2024	RANJAN SWAIN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	Maitri Vihar PS /333 /2024 () //	
50	D-BLAPL/31706/2024	MANOJ ROUT VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	DEOGAON /179 /2023 () //	
51	D-BLAPL/31710/2024	SHIBA PRASAD BEHERA VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	NAIKANI-DIHI /26 /2018 () //	
52	D-BLAPL/31712/2024	DEEPAK KUMAR ROUT@DEEPAK KU.ROUT VS STATE OF ODISHA	SANJIT MISHRA VS	PURI SADAR /378 /2024 () //	
53	D-BLAPL/31713/2024	SHIBA PRASAD BEHERA VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	NAIKANI-DIHI /27 /2018 () //	
54	D-BLAPL/31714/2024	JITENDRA PATEL VS STATE OF ODISHA	SK. ZAFARULLA VS	DHANUPALI /227 /2023 () //	
55	D-BLAPL/31719/2024	AKSHYA KUMAR SWAIN VS STATE OF ODISHA	SAMVIT MOHANTY VS	TIRTOL /321 /2024 () //	
56	D-BLAPL/31721/2024	SANTOSH KUMAR ROUT VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	BAREIPALI /186 /2024 () //	
57	D-BLAPL/31723/2024	LINGARAJ GHATUAL@GHATUALA	SANJIT MISHRA	NAYAPALLI P.S. /540 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/31724/2024	RAJENDRA PRADHAN	TAPAS KUMAR ACHARYA	KABISURYANAGAR /467 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/31729/2024	GANGADHAR SAHOO	MOHENDRA KUMAR MOHAPATRO	HANDAPA /273 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/31730/2024	JITENDRA KUMAR BISWAL	KASHINATH PATTANAIAK	MANGALPUR /317 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/31731/2024	SUSA @ SUSANTA BALIARSINGH	JYOTIRMAYA SAHOO	JANKIA P.S. /235 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/31735/2024	PREMRAJ @ PREMLAL RANA	DIPTI RANJAN SWAIN	KANTABANJI /252 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/31736/2024	LAXMI NARAYAN MAJHI @ LALTU	PANCHANAN PANIGRAHI	CHANDILI /224 /2024	AOD20240000001C202400319
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/31737/2024	SUNILA BEHERA	PANCHANAN PANIGRAHI	ANGUL TOWN /751 /2024	AOD20240000001C202400318
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/31746/2024	MANU TAREI	PRATIK NAYAK	KHALLIKOTE /414 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/31749/2024	KIRAN MALIK	DHANOJ KUMAR SAHOO	PUTASINGH /46 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/31756/2024	KANDHA TAREI	PRATIK NAYAK	KHALLIKOTE /414 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/31760/2024	SUMANTA PRADHAN@SUMAN PRADHAN	SUSHANTA KUMAR PRADHAN	REAMAL /187 /2024	
		VS	VS	()	

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		STATE OF ODISHA		//	
69	D-CMAPL/44706/2024	JANAKIRAM BISOI@JANAKIRAM	AMIT PRASAD BOSE	//	
		VS	VS	0	
		SANKARLAL SETHIA		//	
70	D-CMAPL/44710/2024	RAMBHABATI DAS @ RAMBHA DAS	ADV.	//	
		VS	VS	0	
		JATA KISHORE DAS		//	
71	D-CMAPL/44746/2024	BHAGABATI SATPATHY	ADV.	//	
		VS	VS	0	
		SULOCHANA DANDAPATA		//	
72	D-CMAPL/44752/2024	PALAU MAJHI	ABINASH ROURAY	//	
		VS	VS	0	
		DIRECTOR OF CONSOLIDATION, BOARD OF REVENUE, CUTTACK		//	
73	D-CMAPL/44785/2024	MANAGER(LEGAL),SRIRAM G.I.CO.LTD.,KHURDA	ADAM ALI KHAN	//	
		VS	VS	0	
		DURYODHAN SWAIN		//	
74	D-CMAPL/44797/2024	JHUMPUDI DEI	ADV.	//	
		VS	VS	0	
		TUSARKANTA TUDU		//	
75	D-CMP/44558/2024	GOLAP NAIK@PRADHAN	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		JAGANNATH NAYAK		//	
76	D-CMP/44564/2024	SONALI MOHAPATRA	JYOTI PATNAIK	//	
		VS	VS	0	
		JITANJALI LENKA		//	
77	D-CMP/44574/2024	RABI NARAYAN DHAL	JYOTI PATNAIK	//	
		VS	VS	0	
		DEBI PRASAD DHALSAMANTA		//	
78	D-CMP/44588/2024	AKAR SAHA @ AKATAR SAHA @ AKKUR SAHA	MAHESWAR MOHANTY	//	
		VS	VS	0	
		MONIKA ROY		//	
79	D-CMP/44647/2024	KRUSHNA PRASAD SATPATHY	BANSHIDHAR BAUG	//	AOR20220002374C202400001
		VS	VS	0	
		BAISHNAB BEHURA		//	

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80	D-CMP/44695/2024	KALPANA DASH VS NABA KISHORE ACHARYA	MANORANJAN MISHRA VS	// 0 //	
81	D-CMP/44716/2024	MANJUBALA SAHOO VS M/S.MAA TARINI ESTCON (P) LTD., KHORDHA	CHIRANJAYA MOHANTY VS	// 0 //	
82	D-CMP/44743/2024	SURESH CHANDRA BARIK VS PRIYA MADHABA JENA	ABINASH ROUSTRAY VS	// 0 //	
83	D-CMP/44809/2024	TENARANGAM PAPA RAO SWAMY VS SETAGOPAM BHAGIRATHIAMMA	ABHILASH MISHRA VS	// 0 //	
84	D-CMP/44818/2024	LALJI BHARASAGAR VS SARDUL PUTEL	ABHILASH MISHRA VS	// 0 //	
85	D-CMP/44824/2024	PANCHANAN DAS VS SOMANATH JENA	ALOK KUMAR MOHANTY VS	// 0 //	
86	D-CONTC/44525/2024 CONTC/7369/2024	PARSHURAM SAHU VS SHALINI PANDIT, I.A.S,	ADV. VS	// 0 //	
87	D-CONTC/44537/2024	KAMAL KUMAR DAS VS SATYABRATA SAHU, ADDL. CHIEF SECRETARY, FOREST AND ENVIRONMENT DEPTT.	ADV VS	// 0 //	AOR20220001535C202400109
88	D-CONTC/44546/2024	RATI KANTA BEHERA VS DURJYADHAN BEHERA, ADDL. CHIEF ENG. -IN CHARGE	ADV. VS	// 0 //	
89	D-CONTC/44550/2024	KALANDI MALLIK VS ASWATHI S., IAS	ADV. VS	// 0 //	
90	D-CONTC/44554/2024	MANJULA NAYAK VS ASWATHY S., IAS	ADV. VS	// 0 //	
91	D-CONTC/44561/2024	SAILABALA CHHUALSINGH	ADV.	//	

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		VS	VS	()	
92	D-CONTC/44566/2024	DR. SUBHANKAR MOHAPATRA, I.A.S, MADHUSUDAN KANHAR	RAMA KRISHNA BISOI	//	
		VS	VS	()	
93	D-CONTC/44569/2024	BHAKTI BINOD SAL, OES BICHITRANANDA PARIDA	ADV	//	AOD20220003080C202400029
		VS	VS	()	
94	D-CONTC/44571/2024	MANAS RANJAN TRIPATHY, TAHASILDAR MAHAKALPARA SUNDAR MAJHI	ADV.	//	
		VS	VS	()	
95	D-CONTC/44572/2024	ALOK KAR, DIRECTOR (R AND R) AND EX-OFFICIO ADDL. SECRETARY TO GOVT., DEPT. OF/W.R., ODISHA ANANTA MAJHI @ ANANT RAM MAJHI	ADV.	//	
		VS	VS	()	
96	D-CONTC/44576/2024	ALOK KAR, DIRECTOR (R AND R) AND EX-OFFICIO ADDL. SECRETARY TO GOVT., DEPT. OF/W.R., ODISHA PHAGANU PARABHUE	ADV.	//	
		VS	VS	()	
97	D-CONTC/44580/2024	ALOK KAR, DIRECTOR (R AND R) AND EX-OFFICIO ADDL. SECRETARY TO GOVT., DEPT. OF/W.R., ODISHA MAHENDRA PATEL	ADV.	//	
		VS	VS	()	
98	D-CONTC/44591/2024	ALOK KAR, DIRECTOR (R AND R) AND EX-OFFICIO ADDL. SECRETARY TO GOVT., DEPT. OF/W.R., ODISHA SANTOSH KUMAR RATH	ADV.	//	
		VS	VS	()	
99	D-CONTC/44599/2024	SHALINI PANDIT, IAS SUCHISMITA DAS	ADV.	//	
		VS	VS	()	
100	D-CONTC/44611/2024	ASWATHY S., IAS SUBRAT KUMAR PRADHAN	DROUPADI MOHANTY	//	
		VS	VS	()	
101	D-CONTC/44616/2024	BHABANI SHANKAR CHAYANI, DIRECTOR HIGHER EDUCATION DEPT. ODISHA MANORAMA DAS	ADV.	//	
		VS	VS	()	
102	D-CONTC/44621/2024	JAGNESWAR JENA, BEO, TIRING RAMAPRASAD PATNAIK	JAGANNATH BHUYAN	//	
		VS	VS	()	

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103	D-CONTC/44640/2024	AMRIT RUTURAJ, IAS SRIKANTA DALEI VS	ADV. VS	// // 0	
104	D-CONTC/44642/2024	JAYDRATHA ACHARYA, O.A.S, NEELAKANTHA MUDULI VS	ADV. VS	// // 0	
105	D-CONTC/44648/2024	DR. LALIT KUMAR BAG, TAHASILDAR, MALKANGIRI DEBASIS KAR VS	JYOTIRMAY GUPTA VS	// // 0	
106	D-CONTC/44665/2024	SALINI PANDIT, COMM.SECY, SCHOOL AND MASS EDUCATION DEPT. JAYANTA KU.PRADHAN VS	ADV. VS	// // 0	
107	D-CONTC/44676/2024	UDAYA A. KAOLE, CHAIRMAN CUM MANAGING DIRECTOR, MCL MANDA VENKATA APPARAO VS	SANDHYARANI PANI VS	// // 0	AOR20230000010C202400123
108	D-CONTC/44680/2024	ARAVIND AGARWAL, SECRETARY DEPTT. OF HIGHER EDUCATION. PRASANTA KUMAR SWAIN VS	ADV. VS	// // 0	
109	D-CONTC/44683/2024	DR. AUROBINDO BEHERA, PRINCIPAL SECY., WATER RESOURCES BIBHUTI BHUSAN PARIDA VS	SUBHANKAR ROUT VS	// // 0	
110	D-CONTC/44687/2024	ASWATHY S., IAS RATAN KUMAR AGRAWAL VS	ADV. VS	// // 0	
111	D-CONTC/44693/2024	VIR VIKRAM YADAV, PRINCIPAL SECY, WORKS DEPT. T.RATNAMALA VS	P.V. BALAKRISHNA VS	// // 0	
112	D-CONTC/44712/2024	PRASANATH KUMAR PATRO ASHOK KUMAR MISHRA VS	BINOD KUMAR MISHRA VS	// // 0	
113	D-CONTC/44719/2024	ARAVIND AGRAWAL, IAS RAMESH CHANDRA DASH VS	ADV. VS	// // 0	
		MANOJ KUMAR MAJHI, OAS		//	

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114	D-CONTC/44726/2024	BHAGIRATHI BEHERA VS ARAVIND AGRAWAL, SECY HIGHER EDUCATION, BBSR	ADV. VS	// 0 //	
115	D-CONTC/44749/2024	M/S. BIRAJA CONSTRUCTION, JAJPUR VS DEORANJAN KUMAR SINGH, COMMISSIONER-CUM-SECY, R AND D.M.DEPTT	ADV VS	// 0 //	AOR20220001657C202400063
116	D-CONTC/44751/2024	LAKSHMIDHAR BEHURA VS ASWATHY S., IAS	ADV. VS	// 0 //	
117	D-CONTC/44756/2024	DINABANDHU PARIDA VS ARAVINDA AGRAWAL, COMMISSIONER-CUM-SECY, HIGHER EDUCATION DEPT.	ADV. VS	// 0 //	
118	D-CONTC/44761/2024	NARASINGH PATRA VS SASWAT MISHRA, IAS	ADV. VS	// 0 //	
119	D-CONTC/44762/2024	ABINASH MISHRA VS SASWAT MISHRA, IAS	ADV. VS	// 0 //	
120	D-CONTC/44766/2024	B.K.RASHMITA VS SASWAT MISHRA, IAS	ADV. VS	// 0 //	
121	D-CONTC/44771/2024	BHAGYADHAR SAMAL VS SASWAT MISHRA, IAS	ADV. VS	// 0 //	
122	D-CONTC/44773/2024	AMRIT LAKRA VS SASWAT MISHRA, IAS	ADV. VS	// 0 //	
123	D-CONTC/44775/2024	BASHISTHA KUMAR PRADHAN VS SASWAT MISHRA, IAS	ADV. VS	// 0 //	
124	D-CONTC/44779/2024	DR. PRADEEP KUMAR MOHANTY VS DHRANIDHAR NANDA, DIRECTOR, HIGHER EDUCATION, ODISHA	ADV. VS	// 0 //	
125	D-CONTC/44791/2024	SASMITA KUMARI PADHI	ADV.	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
126	D-CONTC/44794/2024	SASWAT MISHRA, IAS MANIKAMALA ACHARYA	ADV.	//	
		VS	VS	()	
127	D-CONTC/44798/2024	SASWAT MISHRA, IAS SUDAM CHARAN SOREN	ADV.	//	
		VS	VS	()	
128	D-CONTC/44801/2024	SASWAT MISHRA, IAS ARJUN SABAR	ADV.	//	
		VS	VS	()	
129	D-CONTC/44806/2024	SASWAT MISHRA, IAS MIRA BHOLA	ADV.	//	
		VS	VS	()	
130	D-CONTC/44808/2024	SASWAT MISHRA, IAS SUKANTILATA BEHERA	ADV.	//	
		VS	VS	()	
131	D-CRLA/31541/2024	SASWAT MISHRA, IAS BIPIN BIHARI PANDA	HEMANTA KUMAR MUND	/ /0	
		VS	VS	()	
132	D-CRLA/31575/2024	STATE OF ODISHA KUNA @ BIJAYA KUMAR BEHURIA	MANAS KUMAR CHAND	MANGALPUR /84 /2016	
		VS	VS	()	
133	D-CRLA/31611/2024	STATE OF ODISHA PUSPANJALI MOHARANA	DOLAGOBINDA MOHAPATRA	JAGATSINGPUR /142 /2022	
		VS	VS	()	
134	D-CRLA/31663/2024	STATE OF ODISHA SANGRAM SWAIN	SATYABRATA PANDA	BURLA /231 /2014	
		VS	VS	()	
135	D-CRLA/31667/2024	STATE OF ODISHA MANOJ KUMAR NAYAK	RAMANI KANTA PATTANAIK	DHARMASALA /89 /2018	
		VS	VS	()	
136	D-CRLA/31699/2024	STATE OF ODISHA BIRUPAKSHYA PANDA	DEVASHIS PANDA	HIRAKUD /2 /2017	AOR20220001247C202400007
		VS	VS	()	

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137	D-CRLA/31705/2024	STATE OF ODISHA BRAHMAJYOTI BEHERA VS	SOUGAT DASH VS	// CYBER CRIME AND E.O, BALASORE /26 /2018 ()	
138	D-CRLA/31708/2024	STATE OF ODISHA SANIA @ ANJAN BEHERA VS	SAMVIT MOHANTY VS	// ABHAYACHANDPUR /26 /2023 ()	
139	D-CRLA/31725/2024	STATE OF ODISHA JAGADANANDA SAMAL VS	MRUGANKA MAULI PATNAIK VS	// NANDANKANAN /85 /2019 ()	
140	D-CRLLP/31690/2024	STATE OF ODISHA STATE OF ODISHA VS	SANGRAM DAS, S.C.VIGILANCE VS	// BALASORE VIGILANCE /13 /2015 ()	AOR20220001542C202400024
141	D-CRLLP/31693/2024	MAMATA PATI STATE OF ODISHA VS	SANGRAM DAS,S.C. VIGILANCE VS	// BALASORE VIGILANCE /19 /2018 ()	AOR20220001542C202400025
142	D-CRLMC/31529/2024	GEETARANI SINGH RAJ KUMAR BEHERA VS	RAJENDRA NARAYAN ROUT VS	// BALASORE VIGILANCE /16 /2021 ()	AOR20220001558C202400170
143	D-CRLMC/31530/2024	STATE OF ODISHA(VIG.) RAGHUNATH NAYAK VS	SARADA PRASAD DASH VS	// KARANJIA /138 /2020 ()	
144	D-CRLMC/31531/2024	STATE OF ODISHA BANSIDHAR SAHOO VS	MAHES DAS VS	// BALLIGUDA /153 /2020 ()	
145	D-CRLMC/31552/2024	STATE OF ODISHA ABHIMANYU ROUT VS	ASHOK KUMAR BEHERA VS	// AUL /84 /2024 ()	
146	D-CRLMC/31558/2024	STATE OF ODISHA EJAJUL MALLIK VS	UNMESH CHANDRA JENA VS	// TELKOI /154 /2024 ()	
147	D-CRLMC/31568/2024	STATE OF ODISHA BRAMHANANDA NAYAK VS JHILI SWAIN	BIJAYA KUMAR NAYAK (3) VS	// SARANAKUL /155 /2024 ()	AOR20230000709C202400025

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148	D-CRLMC/31570/2024	TRINATH BARALA VS EXECUTIVE ENGINEER ELECTRICAL TPCODL, PURI	BASUDEV BARIK VS	/ / 0 ()	
149	D-CRLMC/31599/2024	PRAVAT KUMAR PRUSTY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ / 0 ()	
150	D-CRLMC/31600/2024	SUMAN MUDULI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	TIRTOL /342 /2015 ()	
151	D-CRLMC/31604/2024	OM PRAKASH RAY VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	/ / 0 ()	
152	D-CRLMC/31617/2024	ANUP KUMAR CHOUDHURY VS STATE OF ODISHA	RAMAKRISHNA NAIK VS	BIKRAMPUR FCI /58 /2018 ()	
153	D-CRLMC/31622/2024	PRADIPTA KUMAR BASANTIA VS MANAS RANJAN SAHOO	AJIT KUMAR RAUT VS	/ / 0 ()	
154	D-CRLMC/31623/2024	GAGAN KUMAR PADHY@PADHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KABISURYANAGAR /125 /2021 ()	
155	D-CRLMC/31628/2024	KAIBALYA MOHARANA VS SWETA CHOUDHURY	PITAMBAR JENA VS	/ / 0 ()	
156	D-CRLMC/31641/2024	SUBHRANSU PRADHAN@SANDHE VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	BAUNISUNI /22 /2020 ()	
157	D-CRLMC/31643/2024	ANIL KUMAR NAIK VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TALCHER TOWN /224 /2023 ()	
158	D-CRLMC/31648/2024	SUCHISMITA DAS VS RASHMIKANTA CHAITANYA SAMAL	SURYAKANTA DASH VS	/ / 0 ()	
159	D-CRLMC/31662/2024	ARUN KUMAR MIRCHANDANI	AVIJIT PATNAIK	CYBER CRIME AND ECONOMIC OFFENCES /7 /2021	

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		VS	VS	()	
		UNION OF INDIA		//	
160	D-CRLMC/31669/2024	MITHUN PARIDA	BIBHU PRASAD MOHANTY	KODALA /61 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMC/31671/2024	NATABAR NAYAK	AKSHAYA KUMAR SAHOO	RANPUR /10 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMC/31674/2024	RAMESH CHARAN NAYAK	PRATAP KUMAR NAYAK	LAHUNIPADA /146 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMC/31689/2024	BHASKAR JENA	BIBHU PRASAD MOHANTY	BRAHMAGIRI /14 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMC/31692/2024	K.HEMASUNDAR REDDY	SIDHARTHA SANKAR RAY 2	GOLANTHARA (BERHAMPUR) /444 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMC/31694/2024	SUDAMA BEHERA	AMITAV TRIPATHY	SARANAKUL /70 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMC/31697/2024	HAPPY @ MADHAB CHANDRA DHALA	AMITAV TRIPATHY	NAYAGARH /150 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLMC/31698/2024	SK. ABDUL JAMIR	BHABANI SHANKAR RAYAGURU	JAGATPUR /527 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLMC/31700/2024	USHARANI SAHOO	AKSHAYA KUMAR SAHOO	REAMAL /205 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMC/31704/2024	JAGA @ CHITA RANJAN ROUT	ACHYUTANANDA PATTANAIAK	RANPUR /172 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMC/31715/2024	BHASKAR ROUT	JAYADEBA BEHERA	RANPUR /236 /2016	
		VS	VS	()	

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171	D-CRLMC/31717/2024	STATE OF ODISHA MALIK MEHER @ TRINATH MEHER VS	BIJAY KUMAR BEHERA VS	// RAIRAKHOL /33 /2013 ()	
172	D-CRLMC/31743/2024	STATE OF ODISHA NABAGHANA KHILLA@NABAGHANA KHILLO VS	JAJATI KESHARI KHUNTIA VS	// KORAPUT TOWN /241 /2015 ()	
173	D-CRLMP/31567/2024	STATE OF ODISHA NIRMAL KUMAR JESTI VS	PRASANTA KUMAR SATAPATHY VS	// / 0 ()	
174	D-CRLMP/31572/2024	SUJATA JESTI GANESH APAT VS	PITAMBAR JENA VS	// / 0 ()	
175	D-CRLMP/31580/2024	STATE OF ODISHA BINAPANI PATTASANI VS	MANAS KUMAR CHAND VS	// NIRAKARPUR /245 /2024 ()	
176	D-CRLMP/31586/2024	STATE OF ODISHA DIPTI RANJAN MAHAPATRA VS	BHOJARAJ SETH VS	// / 0 ()	
177	D-CRLMP/31588/2024	STATE OF ODISHA JYOTSHNA MOHAPATRA VS	RAKESH KUMAR ROUTRAY VS	// / 0 ()	
178	D-CRLMP/31595/2024	STATE OF ODISHA LAXMI PRIYA MALLICK VS	AUROVINDA MOHANTY VS	// PARADEEP /200 /2024 ()	
179	D-CRLMP/31607/2024	STATE OF ODISHA AJAY KUMAR KANDI VS	AUROVINDA MOHANTY VS	// / 0 ()	
180	D-CRLMP/31613/2024	STATE OF ODISHA BHIKARI BARIK VS	DOLAGOBINDA MOHAPATRA VS	// / 0 ()	
181	D-CRLMP/31629/2024	STATE OF ODISHA BISWAJIT PANDA VS MADHUSMITA PANI	JYOTIRANJAN KAR VS	// / 0 () //	

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182	D-CRLMP/31638/2024	SANDHYA DAS VS THE COMMISSIONERATE OF POLICE, BBSR	SATYABRATA MOHANTY VS	/ / 0 () //	
183	D-CRLMP/31644/2024	SUSHAMA KUJUR VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	/ / 0 () //	
184	D-CRLMP/31647/2024	MUNA PALEI VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	/ / 0 () //	
185	D-CRLMP/31649/2024	SUMAN DAS VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	/ / 0 () //	
186	D-CRLMP/31651/2024	ANANDA MAHARANA VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	/ / 0 () //	
187	D-CRLMP/31682/2024	SURENDRA KUMAR ROUT VS STATE OF ODISHA	RAMESH AGARWAL VS	/ / 0 () //	
188	D-CRLMP/31683/2024	PRASANT BEHERA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	AUL /551 /2024 () //	
189	D-CRLMP/31711/2024	CHINMAYA KUMAR MOHAPATRA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	/ / 0 () //	
190	D-CRLMP/31720/2024	MADHUSMITA MOHANTY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ / 0 () //	
191	D-CRLMP/31728/2024	SWAGAT NAYAK VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	/ / 0 () //	
192	D-CRLREV/31594/2024	BADAL DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /145 /2024 () //	
193	D-CRLREV/31733/2024	PREM KUMAR MOTIWALA	B.B.CHAMPATIRAY	/ / 0	

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		VS	VS	0	
		SUBHRASNU SEKHAR SAHOO		//	
194	D-CRLREV/31762/2024	KUDRAT ALLI KHAN@MD KUDRAT ALI KHAN	BITAS KUMAR SWAIN	//0	
		VS	VS	0	
		SAHERA BEGUM		//	
195	D-CRP/44834/2024	RAVINDRA@RAVINDR	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		NARAYAN MOHAPATRA		//	
196	D-FAO/44514/2024	RANJIT BEHERA	SATYABAN SAHOO	//	
		VS	VS	0	
		UNION OF INDIA, BBSR		//	
197	D-FAO/44515/2024	RAMCHANDRA PASWAN	SATYABAN SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
198	D-FAO/44636/2024	GOURANGA DEY	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
		KUNJALATA GIRI DEY		//	
199	D-FAO/44651/2024	MANAGER(T.P.HUB), M/S. ORIENTAL INSURANCE COMPANY LIMITED	SOHINI ABISROY	//	
		VS	VS	0	
		SAUDAMINI MALLIK		//	
200	D-FAO/44658/2024	MANAGER, LEGAL HUB, M/S. ORIENTAL INSURANCE COMPANY LIMITED	RIKSHITA ABISROY	//	
		VS	VS	0	
		MALLY NAIK		//	
201	D-GUAP/44510/2024	KRUSHNA PIYUSH DASH	SARADA PRASAD DASH	//	
		VS	VS	0	
		KAMAL KUMAR DASH		//	
202	D-LAA/44731/2024	JAGGU NAIK	MOHENDRA KUMAR MOHAPATRO	//	
		VS	VS	0	
		LAND ACQUISITION OFFICER, KALAHANDI		//	
203	D-MACA/44518/2024	RAJENDRA BHOKTA	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		SANTOSH KUMAR ACHARYA		//	
204	D-MACA/44532/2024	SANGRAM KISHORE SINGH	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	

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		AYAN MUKHARJEE		//	
205	D-MACA/44535/2024	GOUTAM NAYAK @ PRADHAN	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		BIKASH KUMAR DASH		//	
206	D-MACA/44538/2024	DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LIMITED, BALASORE	CHANDRA SWAIN	//	AOR20220001406C202400013
		VS	VS	0	
		MAKARDHWAJ SABAR		//	
207	D-MACA/44539/2024	PRAFULLA CHANDRA PRADHAN	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		ASWINI KUMAR SWAIN		//	
208	D-MACA/44543/2024	CHANDRAKANTA PRADHAN	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		MISSION DIRECTOR, N.R.H.M, HEALTH AND FAMILY WELFARE DEPT., BBSR		//	
209	D-MACA/44548/2024	LAXMAN SINGH	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		SURESH CHANDRA BARIK		//	
210	D-MACA/44565/2024	D.M., M/S. ORIENTAL INSURANCE CO.LTD., BALASORE	SANTANA KUMAR MAHALI	//	
		VS	VS	0	
		LAXMIPRIYA MAHAKUD		//	
211	D-MACA/44577/2024	SUGU@A.ADILAXMI	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		DEBDASHRINI OJHA		//	
212	D-MACA/44583/2024	JOGENDRA SETHY	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		DILIP MALIK		//	
213	D-MACA/44589/2024	D.M., M/S. NATIONAL INSURANCE CO.LTD., BBSR	SUBRAT SATPATHY	//	
		VS	VS	0	
		PRAMODA KUMAR BEHERA		//	
214	D-MACA/44598/2024	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK	SUBRAT SATPATHY	//	
		VS	VS	0	
		INDUMATI MAHANTA		//	
215	D-MACA/44604/2024	MANAGER(LEGAL), T.P CELL M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK	PRANJAY KUMAR TANKLI	//	
		VS	VS	0	
		PRAFULLA KUMAR SAHOO		//	

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216	D-MACA/44614/2024	D.M, NATIONAL INSURANCE CO. LTD., CUTTACK VS SUSANTA JENA	PRAMOD KUMAR TRIPATHY VS	// 0 //	
217	D-MACA/44617/2024	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK VS KAMALINI BEHERA	PRASANTA KUMAR MAHALI VS	// 0 //	
218	D-MACA/44627/2024	D.M., M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS SHARMISHTA MOHANTY	PRASANTA KUMAR MAHALI VS	// 0 //	
219	D-MACA/44755/2024	BAIDI MAHANANDIA VS GAGRU RAM MARKAM	DHANANJAYA MUND VS	// 0 //	
220	D-MACA/44799/2024	MANGER(LEGAL),SRIRAM G.I.CO.LTD.,BHUBANESWAR VS RABI DEHURY	ABRAM ALI KHAN VS	// 0 //	
221	D-MACA/44810/2024	M/S CHOLA M.S. GENERAL INSURANCE CO.LTD.,KHURDA VS MANAGOBINDA NAYAK	ABRAM ALI KHAN VS	// 0 //	
222	D-MATA/44645/2024	BODDANA SANTOSH @B.SANTOSH VS BODDANA RAMYA	BIKRAM PRATAP DAS VS	// 0 //	
223	D-MATA/44732/2024	AMIT KUMAR JHANKAR VS CHINMAYEE NAIK	SANJEEB CHAKRAVARTY VS	// 0 //	
224	D-MATA/44777/2024	NRUSINGHA CHARAN MOHAPATRA VS TANUSHREE MOHAPATRA@SABAT	BISHNU PRASAD PRADHAN VS	// 0 //	
225	D-MATA/44844/2024	DEEPTIPRAVA KHUNTIA VS SAMSHAD AHMED	NITYANANDA BEHURIA VS	// 0 //	
226	D-RPFAM/44595/2024	FATEMA ANJUM VS SK.NAIMUDIN	MAHESWAR MOHANTY VS	// 0 //	
227	D-RPFAM/44628/2024	JAYASRI DAS @ JAYASHREE DAS	BISHNU BRATA SINGH	//	

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		VS	VS	0	
228	D-RPFAM/44827/2024	DIPANKAR DEY SURENDRA@SUREN PRADHAN	KULDEEP MOHANTY	//	
		VS	VS	0	
229	D-RSA/44544/2024	KABYA PRADHAN SHANTI @ SHANTI RANI BISWAS	SUBRAT KUMAR NAYAK	//	
		VS	VS	0	
230	D-RSA/44594/2024	RAMLAL BISWAS JALANDHAR NAIK	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
231	D-RSA/44692/2024	GOURIMANI DEI @ BESHRA SANTANU KUSUM @ PAN	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
232	D-RSA/44788/2024	NARAYAN PAN PRAMILA SINGH	SHAMBHU CHARAN NATH SHARMA	//	
		VS	VS	0	
233	D-RSA/44807/2024	KHITI DHARUA TAJAMUL KHAN	SUKANTA KUMAR NAYAK 2	//	
		VS	VS	0	
234	D-RVWPET/44626/2024	ABDUL SALAM KHAN CHITTA RANJAN SAHU	SUVENDU KUMAR RAY	//	
		VS	VS	0	
235	D-RVWPET/44684/2024	PRAMILA SAHU MAHESWAR GANTHIA	BIBEKANANDA BHUYAN	//	
		VS	VS	0	
236	D-TRP(C)/44552/2024	PRAMOD KUMAR MANIA JYOTIRMAYEE HALDAR	ARIJEET MISHRA	//	
		VS	VS	0	
237	D-TRP(C)/44657/2024	CHINMAYA BISWAL SONALISHA NAYAK	BISHNU PRASAD RATH	//	
		VS	VS	0	
238	D-TRP(C)/44690/2024	ABHAN MOHAPATRA RAKESH KUMAR PRUSTY	SATYABRATA MOHANTY	//	
		VS	VS	0	

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239	D-TRP(C)/44736/2024	PRITIMAYEE PRUSTY GOURI SHANKAR MISHRA VS	SATYABRATA MOHANTY VS	// // ()	
240	D-TRP(C)/44814/2024	DIPTI PRIYADARSINI PANDA MANISHA NAYAK VS	SUKANTA KUMAR NAYAK VS	// // ()	
241	D-WA/44508/2024	SUBHASIS NAYAK STATE OF ODISHA VS	SONAK MISHRA, A.S.C. VS	// // ()	LOD20240000172C202400231
242	D-WA/44513/2024	GADADHAR RATHA BHARAT CH. NAYAK VS	SARADA PRASAD DASH VS	// // ()	
243	D-WA/44516/2024	STATE OF ODISHA PRAKASH CHANDRA MOHAPATRA VS	SUPRIYO RANJAN MAHAPATRA VS	// // ()	AOR20220001684C202400004
244	D-WA/44556/2024	EXECUTIVE ENGINEER (ELECTRICAL)VIGILANCE AND ENFORCEMENT CELL,BERHAMPUR/ CHAIRMAN, ODISHA MINING CORPORATION LTD., VS	PRANAT KUMAR MUDULI VS	// // ()	
245	D-WA/44585/2024	SK.HAZIBULLA PRAFULLA KU. MOHANTY VS	BHABANI SANKAR TRIPATHY (1) VS	// // ()	
246	D-WA/44653/2024	STATE OF ODISHA DAMAYANTI SATAPATHY VS	JYOTIRMAY GUPTA VS	// // ()	
247	D-WA/44661/2024	STATE OF ODISHA VS	BIPLAB MOHANTY, A.G.A. VS	// // ()	LOD20240000172C202400232
248	D-WA/44663/2024	SARBESHWAR MAHARANA STATE OF ODISHA VS	BIPLAB MOHANTY, A.G.A. VS	// // ()	LOD20240000200C202400160
249	D-WA/44670/2024	DHANESWAR BISWAL NILANCHAL SUBUDHI VS	SHAKTI DATTA TRIPATHY VS	// // ()	
		REGISTRAR,COOPERATIVE SOCITIES,KHORDHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WA/44674/2024	ASHOK KUMAR NAYAK VS REGISTRAR COOPERATIVE SOCIETIES,KHORDHA	SHAKTI DATTA TRIPATHY VS GOPINATH MISHRA	// 0 //	
251	D-WA/44675/2024	PRAKASH CHANDRA BARAD VS STATE OF ORISSA	GOPINATH MISHRA VS PRASANTA KUMAR MISHRA	// 0 //	
252	D-WA/44737/2024	LAXMIDHAR DAS VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS SIDHESWAR MALLIK	// 0 //	
253	D-WA/44741/2024	ITISHREE NATH VS BANK OF BARODA	SIDHESWAR MALLIK VS BIBEKANDA BHUYAN	// 0 //	
254	D-WA/44816/2024	RAM NARAYAN SAHANI VS STATE OF ODISHA	BIBEKANDA BHUYAN VS BIBEKANANDA BHUYAN	// 0 //	
255	D-WA/44823/2024	RAM NARAYAN SAHANI VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS BIBEKANANDA BHUYAN	// 0 //	
256	D-WA/44828/2024	RAM NARAYAN SAHANI VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS BIBEKANANDA BHUYAN	// 0 //	
257	D-WA/44836/2024	PRAKASH KU.SAHANI VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS ANUPAM DASH	// 0 //	
258	D-WA/44838/2024	BAJAJ ALLIANZ LIFE INSURANCE CO LTD VS SARAJINI PRADHAN	ANUPAM DASH VS ANUPAM DASH	// 0 //	
259	D-WA/44846/2024	BM,BAJAJ ALLIANZ LIFE INSURANCE CO.LTD VS JYOSHNA ROUTA	ANUPAM DASH VS ANUPAM DASH	// 0 //	
260	D-WA/44850/2024	B.M., BAJAJ ALLIANZ LIFE INSURANCE CO.LTD., BERHAMPUR VS BASUMI PAVANI	ANUPAM DASH VS ANUPAM DASH	// 0 //	
261	D-WA/44854/2024	B.M., BAJAJ ALLIANZ LIFE INSURANCE CO.LTD., BERHAMPUR VS ANUPAM DASH	ANUPAM DASH VS ANUPAM DASH	// 0 //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :21/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		GOLAP TARAI		//	
262	D-WP(C)/44509/2024	SRUTISHRIYA DAS	PRAFULLA KUMAR KAR	//	AOD20220003518C202400009
		VS	VS	()	
		UNION OF INDIA		//	
263	D-WP(C)/44511/2024	CHANDRA SEKHAR BEHERA	AMIT PRASAD BOSE	//	
	WP(C)/26102/2024	VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/44512/2024	JYOTSNARANI NAHAK	TAPAN KUMAR JENA SAMANTA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/44517/2024	MANOJ KUMAR PATTANAYAK	SURYAKANTA DASH	//	
	WP(C)/26161/2024	VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/44519/2024	RAJESH KUMAR CHOUDHURY	RAMESH CHANDRA JENA	//	
		VS	VS	()	
		ADDL. COMNR OF CGST AND CENTRAL EXCISE, BBSR		//	
267	D-WP(C)/44520/2024	M/S. ABIRVAB STEEL PRODUCT, JAGATPUR, CUTTACK	KUNDR NARAYAN PARIJA	//	
	WP(C)/26112/2024	VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/44521/2024	NIRANANDA MISHRA	KISHORE CHANDRA PRADHAN	//	
		VS	VS	()	
		STATE OF ORISSA		//	
269	D-WP(C)/44522/2024	RAJ KUMAR MISHRA	KISHORE CHANDRA PRADHAN	//	
		VS	VS	()	
		THE GENERAL MANAGER NEYVELI LIGNITE CORPORATION INDIA LIMITED		//	
270	D-WP(C)/44523/2024	SATYABAN BISHI	PRADIPTA KUMAR PATTANAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/44524/2024	BHARAT PODH	PRADIPTA KUMAR PATTANAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/44526/2024	SUSHANTA KANHAR	MANAS PATI	//	AOR20220001535C202400106
	WP(C)/26160/2024	VS	VS	()	

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/44527/2024 WP(C)/26172/2024	STATE OF ODISHA MANOJ KUMAR KANHAR VS STATE OF ODISHA	MANAS PATI VS	// // 0	AOR20220001535C202400107
274	D-WP(C)/44528/2024	SITARAM BISHI VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //	
275	D-WP(C)/44529/2024	SUBHASHMITA DHAL VS STATE OF ODISHA	AKHAND VS	// 0 //	
276	D-WP(C)/44530/2024 WP(C)/26179/2024	KABITA RANI SARANGI VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202400108
277	D-WP(C)/44531/2024	SOMANATH BISOI VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //	
278	D-WP(C)/44533/2024	CHANDAN KUMAR SENAPATI VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //	
279	D-WP(C)/44534/2024	BALARAM KHATUA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //	
280	D-WP(C)/44536/2024 WP(C)/26180/2024	GUNANIDHI NAYAK VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //	
281	D-WP(C)/44540/2024	BICHITRA KUMAR TAREI VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //	
282	D-WP(C)/44541/2024 WP(C)/26146/2024	BINAY KUMAR JINDAL VS STATE OF ODISHA	SUBHASISH DAS VS	// 0 //	
283	D-WP(C)/44542/2024 WP(C)/26148/2024	SHYAMLAL AGRAWAL VS STATE OF ODISHA	SUBHASISH DAS VS	// 0 //	

**ORISSA HIGH COURT****FILING REPORT AS ON :21/10/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
284	D-WP(C)/44545/2024	DILLIP KUMAR PATTNAIK VS STATE OF ODISHA	MAHESWAR MOHANTY VS STATE OF ODISHA	// 0 //	
285	D-WP(C)/44547/2024	KALIA BORADO VS STATE OF ODISHA	SATYAJIT BEHERA VS STATE OF ODISHA	// 0 //	
286	D-WP(C)/44549/2024	BIRABARA BEHERA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS STATE OF ODISHA	// 0 //	
287	D-WP(C)/44551/2024	RAJENDRA BEHERA VS STATE OF ODISHA	MAHESWAR MOHANTY VS STATE OF ODISHA	// 0 //	
288	D-WP(C)/44553/2024	DOLA GOBINDA JENA VS STATE OF ODISHA	ASIT KUMAR JENA VS STATE OF ODISHA	// 0 //	
289	D-WP(C)/44555/2024	SIBA SANKAR SENAPATY VS THE SECY, CHATRAPUR COOPERATIVE BANK LTD., GANJAM	BHARAT JALLI VS THE SECY, CHATRAPUR COOPERATIVE BANK LTD., GANJAM	// 0 //	
290	D-WP(C)/44557/2024	SUSHIL KUMAR MOHAPATRA VS STATE OF ODISHA	LALATENDU SAMAL VS STATE OF ODISHA	// 0 //	
291	D-WP(C)/44559/2024	MAHENDRA KUMAR MOHANTY VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS UNION OF INDIA	// 0 //	
292	D-WP(C)/44560/2024	ANIMA DIGAL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS STATE OF ODISHA	// 0 //	
293	D-WP(C)/44562/2024	LAL MOHAN HATI VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS UNION OF INDIA	// 0 //	
294	D-WP(C)/44563/2024	SANGHAMITRA MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS STATE OF ODISHA	// 0 //	
295	D-WP(C)/44567/2024	JAYANTI JENA	KRISHNA CHANDRA SAHU	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/44568/2024	BISHNU CHARAN SAHOO	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
297	D-WP(C)/44570/2024	CHINMAYA DAS	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/44573/2024	BHARAT CHANDRA SAHOO	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/44575/2024	DUKHISHYAM HOTTA	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/44578/2024	NIKITA MOHANTY	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/44579/2024	DINABANDHU MOHANTA	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/44581/2024	SRIKANTA KUMAR SAHOO	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/44582/2024	M/S GKC PROJECTS LIMITED, HYDERABAD	P.RAVI CHANDRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
304	D-WP(C)/44584/2024	SHYAM SUNDAR SAHOO	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/44586/2024	PRAKASH DIGAL	GYANENDRA KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/44587/2024	SATYANARAYAN HOTA	TUSHAR KANTA NAYAK	//	
		VS	VS	0	

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/44590/2024	STATE OF ODISHA MALATI SAHOO VS GOVT. OF ODISHA	AKSHAYA KUMAR PANDEY VS	// // 0 //	
308	D-WP(C)/44592/2024	GITANJALI KAR VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
309	D-WP(C)/44593/2024	KAILASH NAIK VS STATE OF ORISSA	KANANBALA ROY CHOUDHURY VS	// 0 //	
310	D-WP(C)/44596/2024	BRAHMANANDA ROUT VS STATE OF ODISHA	SNEHASISH BEHERA VS	// 0 //	
311	D-WP(C)/44597/2024	MANORAMA SAHOO VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
312	D-WP(C)/44600/2024	DEBANANDA MOHAPATRA VS THE STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
313	D-WP(C)/44601/2024	PRADIPTA KUMAR MOHAPATRA VS STATE OF ODISHA	PAMI RATH VS	// 0 //	
314	D-WP(C)/44602/2024	MANORANJAN SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
315	D-WP(C)/44603/2024	PRATAP KUMAR PANIGRAHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
316	D-WP(C)/44605/2024	JAVED AKHTAR VS LENDINGKART FINANCE LIMITED	PRAVAT KUMAR NAYAK VS	// 0 //	
317	D-WP(C)/44606/2024	SRINIVAS PANIGRAHI VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //	

**ORISSA HIGH COURT**

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318	D-WP(C)/44607/2024	ANADI CHARAN MAHANTA VS THE COLLECTOR, SUNDARGARH	RASHMI NARAYAN PATNAIK VS	// 0 //	
319	D-WP(C)/44608/2024	SIDDHARTH KUANR VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
320	D-WP(C)/44609/2024	M/S. MD NAIMUDDIN VS ADDITIONAL COMMISSIONER, BARIPADA	KAJAL SAHOO VS	// 0 //	AOR20220001613C202400093
321	D-WP(C)/44610/2024	JASOBANTA BEHERA VS STATE TRANSPORT AUTHORITY ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
322	D-WP(C)/44612/2024	SUBODH CHANDRA DAS VS ODISHA GRAMYA BANK, KHURDA	SAMEER KUMAR DAS VS	// 0 //	
323	D-WP(C)/44613/2024	VEDAMATA ENTERPRISE, CUTTACK VS GAIL (INDIA) LIMITED, BBSR	SASWATI MOHAPATRA VS	// 0 //	
324	D-WP(C)/44615/2024	NIRUPAMA NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
325	D-WP(C)/44618/2024	GOVERNING BODY GANGADHAR MOHAPATRA LAW COLLEGE, PUNDA VS MADHUSUDAN LAW UNIVERSITY STATION ROAD CUTTACK	SARAJIT KUMAR PANDA VS	// 0 //	
326	D-WP(C)/44619/2024 WP(C)/26175/2024	SATYAJIT SAHU VS ODISHA STATE BAR COUNCIL, CTC	SAROJ KUMAR SWAIN VS	// 0 //	AOR20220001297C202400090
327	D-WP(C)/44620/2024	NARENDRA KUMAR SAHOO VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
328	D-WP(C)/44622/2024	PINTU BAIRAGI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
329	D-WP(C)/44623/2024	DURGA PRASANNA TRIPATHY	SATYAJIT MOHAPATRA (2)	//	

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/26151/2024	VS STATE OF ODISHA	VS	0 //	
330	D-WP(C)/44624/2024	MANORANJAN MOHANTY VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
331	D-WP(C)/44625/2024	SANJAY KUMAR NAYAK VS ELECTION OFFICER BABANPUR GRAM PANCHAYAT CONSTITUENCY CUM BLOCK DEVELOPMENT OFFICER , GANJAM	SURESH KUMAR PANDA VS	// 0	
332	D-WP(C)/44629/2024	MAMATA ACHARYA VS STATE OF ODISHA	SUJIT KUMAR ACHARYA VS	// 0 //	
333	D-WP(C)/44630/2024	DEEPAK KUMAR KHUNTIA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //	
334	D-WP(C)/44631/2024	JYOTI TIRIA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
335	D-WP(C)/44632/2024	PRABHUPRIYA NANDA VS GYANENDRA MISHRA	PRAVAT KUMAR NAYAK VS	// 0 //	
336	D-WP(C)/44633/2024	KRISH COAL MOVER, JHARSUGUDA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //	
337	D-WP(C)/44634/2024	RAMESH KUMAR BEURIA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
338	D-WP(C)/44635/2024	NIRANJAN PRASAD NANDA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //	
339	D-WP(C)/44637/2024	SOHAN KUMAR SAKSARIA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //	
340	D-WP(C)/44638/2024	CHINMAY KUMAR MOHAPTRA VS	ANAM CHARAN PANDA VS	// 0	

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341	D-WP(C)/44639/2024	STATE OF ODISHA ABHIMANYU NAYAK VS	PRANAB RANJAN CHHATOI VS	// // 0	
342	D-WP(C)/44641/2024 WP(C)/26170/2024	STATE OF ODISHA AJIT DASH VS	TARINEE PRASAD TRIPATHY VS	// // 0	
343	D-WP(C)/44643/2024	STATE OF ODISHA PRAMILA MAJHI VS	BRAHMANANDA TRIPATHY VS	// // 0	
344	D-WP(C)/44644/2024	STATE OF ODISHA KAJAL SAHOO VS	KSHIROD KUMAR ROUT VS	// // 0	
345	D-WP(C)/44646/2024	STATE OF ODISHA SHAKTI RANJAN MOHANTY VS	ANAM CHARAN PANDA VS	// // 0	
346	D-WP(C)/44649/2024	STATE OF ODISHA KRISH COAL MOVER, JHARSUGUDA VS	BRAJA MOHAN SARANGI VS	// // 0	
347	D-WP(C)/44650/2024	STATE OF ODISHA SURENDRA KUMAR SAHOO VS	ANAM CHARAN PANDA VS	// // 0	
348	D-WP(C)/44652/2024	STATE OF ODISHA SOVA DAS VS	SUSHANTA KUMAR MISHRA VS	// // 0	
349	D-WP(C)/44654/2024	STATE OF ORISSA BANITA SAHOO VS	ALEKH CHANDRA MOHANTY VS	// // 0	
350	D-WP(C)/44655/2024	REGIONAL MANAGER , STATE BANK OF INDIA, BHUBANESWAR SANTANA KUMARI HOTA VS	SUSHANTA KUMAR MISHRA VS	// // 0	
351	D-WP(C)/44656/2024	STATE OF ORISSA SARTHAK KUANR VS	ANAM CHARAN PANDA VS	// // 0	
		STATE OF ODISHA		//	

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352	D-WP(C)/44659/2024	JYOTSNAMAYEE SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
353	D-WP(C)/44660/2024	KESHAB MANDAL VS STATE OF ODISHA	PRAFULLA KUMAR LENKA VS	// 0 //	
354	D-WP(C)/44662/2024	MAHESWETA MISHRA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
355	D-WP(C)/44664/2024	KRISH COAL MOVER, JHARSUGUDA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //	
356	D-WP(C)/44666/2024	SMITA MOHANTY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
357	D-WP(C)/44667/2024	PURNA CHANDRA PADHAN VS THE PRINCIPAL CHIEF CONSERVATOR OF FOREST	BHOJARAJ SETH VS	// 0 //	
358	D-WP(C)/44668/2024	KRISH COAL MOVER, JHARSUGUDA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //	
359	D-WP(C)/44669/2024	HEMANTA KUMAR PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// 0 //	
360	D-WP(C)/44671/2024	SONU VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //	
361	D-WP(C)/44672/2024	JOGESH MOHARANA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //	
362	D-WP(C)/44673/2024	PABITRA MOHAN PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// 0 //	
363	D-WP(C)/44677/2024	RANJITA MAHANANDA	NIRANJAN PANDA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/44678/2024	M/S. ZAREEN HASAN, CUTTACK	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, CUTTACK		//	
365	D-WP(C)/44679/2024	GAGAN KUMAR GOUDA	SHAKTI DATTA TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/44681/2024	M/S. BICHHONA CENTRE, CUTTACK	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		CHIEF COMMISSIONER OF CT AND GST, CUTTACK		//	
367	D-WP(C)/44682/2024	DEBASIS MISHRA	SHAKTI DATTA TRIPATHY	//	
		VS	VS	0	
		ICICI PRUDENTIAL LIFE INSURANCE CO LTD		//	
368	D-WP(C)/44685/2024	SUNAKAR BEHERA	AUROVINDA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/44686/2024	M/S. SAI MAHAVEER SUPPLIERS AND CONSTRUCTION	ONDEH BILIKAGARWAL	//	
		VS	VS	0	
		CHIEF COMMISSIONER OF CT AND GST, CUTTACK		//	
370	D-WP(C)/44688/2024	LOPAMUDRA MISHRA	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/44689/2024	MANORANJAN NAYAK	RAMDAS ACHARY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/44691/2024	M/S. ZAREEN HASAN, CUTTACK	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE, CUTTACK		//	
373	D-WP(C)/44694/2024	KHAGESWAR SENAPATI	DIBYARANJAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/44696/2024	K.P.CONSTRUCTIONS , NAYAPALLI , BHUBANESWAR	RUDHIR KUMAR MALLICK	//	
		VS	VS	0	

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		SETTLEMENT OFFICER , MAJOR SETTLEMENT OFFICE		//	
375	D-WP(C)/44697/2024	GOBINDA BARISAL	GAUTAM CHARAN ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
376	D-WP(C)/44698/2024	BILOY KUMAR MOHAPATRA	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
377	D-WP(C)/44699/2024	PANCHAYAT PRESS, DHENKANAL	ALOK KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
378	D-WP(C)/44700/2024	COUNCIL FOR SOCIAL DEVELOPMENT	KSHIROD KUMAR SAHOO	//	AOR20220001352C202400060
		VS	VS	0	
		ASSESSING OFFICER, NATIONAL FACELESS ASSESSMENTCENTRE, INCOME TAX DEPTT		//	
379	D-WP(C)/44701/2024	M/S SHREE JAGANNATH STONE SUPPLIERS, BBSR	SIBANARAYAN BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
380	D-WP(C)/44702/2024	RAMESH CHANDRA DEY	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
381	D-WP(C)/44703/2024	GITANJALI PRADHAN	GOPINATH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
382	D-WP(C)/44704/2024	SMITANJALI NAYAK	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
383	D-WP(C)/44705/2024	M/S. SHREE JAGANNATH STONE SUPPLIERS, KHURDA	SIBANARAYAN BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
384	D-WP(C)/44707/2024	BIMALA TAKRI	DHANOJ KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
385	D-WP(C)/44708/2024	SUKADEV DASH	AMIYA KUMAR MISHRA - 2	//	
		VS	VS	0	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :21/10/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/44709/2024	SAROJ KUMAR KHILAR VS STATE OF ODISHA	AMIYA KUMAR MISHRA - 2 VS STATE OF ODISHA	// 0 //	
387	D-WP(C)/44711/2024	NANDINI SETHI VS STATE OF ODISHA	SAIBRATA RATH VS STATE OF ODISHA	// 0 //	
388	D-WP(C)/44713/2024	K.VIJAYA BHASKAR RAO VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS STATE OF ODISHA	// 0 //	
389	D-WP(C)/44714/2024	KURESH KUMAR PAIK VS STATE OF ODISHA	MANORANJAN PADHI VS STATE OF ODISHA	// 0 //	
390	D-WP(C)/44715/2024	MADE TO ORDER, DHENKANAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS STATE OF ODISHA	// 0 //	
391	D-WP(C)/44717/2024	JANARDHAN PANIGRAHI VS STATE OF ODISHA	GYANENDRA CHAITANYA VS STATE OF ODISHA	// 0 //	
392	D-WP(C)/44718/2024	JAYA PRAKASH BHANJA DEO VS STATE OF ODISHA	SURYAKANTA DASH VS STATE OF ODISHA	// 0 //	
393	D-WP(C)/44720/2024	PRAHALLAD SAHOO VS RAJKISHORE SAHOO	SOUBHAGYA SWAIN VS RAJKISHORE SAHOO	// 0 //	
394	D-WP(C)/44721/2024	GLORIOUS, BBSR VS STATE OF ODISHA	ALOK KUMAR PANDA VS STATE OF ODISHA	// 0 //	
395	D-WP(C)/44722/2024	ANITA MEHER VS STATE OF ODISHA	PRASANTA KUMAR JOSHI VS STATE OF ODISHA	// 0 //	AOR20230000684C202400014
396	D-WP(C)/44723/2024	AJIT KUMAR BEHERA VS STATE OF ODISHA	MANORANJAN MISHRA VS STATE OF ODISHA	// 0 //	
397	D-WP(C)/44724/2024	M/S. AELITE LOGISTICS AND MARKETING PRIVATE LIMITED, BHIMANESWAR	SMITOD, BHIMANESWAR	//	AOR20220001352C202400061

## ORISSA HIGH COURT

**FILING REPORT AS ON :21/10/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
398	D-WP(C)/44725/2024	JOINT COMMISSIONER OF STATE TAX (APPEAL) CT AND GST TERRITORIAL RANGE, BHUBANESWAR GLOBAL, BBSR	ALOK KUMAR PANDA	//	
		VS	VS	()	
399	D-WP(C)/44727/2024	STATE OF ODISHA DR. SABITA KUMARI BARAD	ANANTA NARAYAN PATTANAYAK	//	
		VS	VS	()	
400	D-WP(C)/44728/2024	STATE OF ODISHA RUDRA TRADERS, BBSR	ALOK KUMAR PANDA	//	
		VS	VS	()	
401	D-WP(C)/44729/2024	STATE OF ODISHA SANKUNTALA PRUSTY	SUVASHISH PATTANAIK	//	
		VS	VS	()	
402	D-WP(C)/44730/2024	LOKANATH PRUSTY SAROJINI MALIK	BISWAMBAR MOHANTY	//	
		VS	VS	()	
403	D-WP(C)/44733/2024	STATE OF ODISHA M/S. CHOUDHURY BIBHUTI BHUSAN S C M BAHADUR	RAJAL SAHOO	//	AOR20220001613C202400094
		VS	VS	()	
404	D-WP(C)/44734/2024	JOINT COMMISSIONER OF STATE TAX (APPEAL), TERRITORIAL RANGE, CUTTACK BAIDYANATH MOHAPATRA	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
405	D-WP(C)/44735/2024	STATE OF ODISHA MANOJ KUMAR SAHOO	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
406	D-WP(C)/44738/2024	STATE OF ORISSA ANANDA KUMAR PARIDA	PRASANTA KUMAR MISHRA	//	
		VS	VS	()	
407	D-WP(C)/44739/2024	STATE GOVT. OF ODISHA NIMAI NAIK	AKSHAYA KUMAR SAHOO	//	
		VS	VS	()	
408	D-WP(C)/44740/2024	STATE OF ODISHA SRIKANTA CHANDRA SUNDAR RAY	NIROD KUMAR SAHOO	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :21/10/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		UNION OF INDIA		//	
409	D-WP(C)/44742/2024	THAKUR BHAI SUNENDU KUMAR SAHU	PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
410	D-WP(C)/44744/2024	SRIKANTA CHANDRA SUNDAR RAY	NIROD KUMAR SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
411	D-WP(C)/44745/2024	K.AMBIKA NAIR	ASISH KUMAR RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
412	D-WP(C)/44747/2024	PURI DISTRICT COOPERATIVE MILK PRODUCERS UNION	BIJIN KUMAR SAHOO	//	
		VS	VS	0	
		REGIONAL PROVIDENT FUND COMMISSIONER , ODISHA		//	
413	D-WP(C)/44748/2024	SUSANTA KUMAR DASH	SURENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ORISSA		//	
414	D-WP(C)/44750/2024	PRAFULLA CHANDRA MISHRA	PRAVAT KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
415	D-WP(C)/44753/2024	SUDDEP KUMAR PATEL	PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
416	D-WP(C)/44754/2024	PRADIP KUMAR SARAF	PRAVAT KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
417	D-WP(C)/44757/2024	PADAMANAVA SAHU	PRAVAT KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
418	D-WP(C)/44758/2024	DR. BHOLANATH MISHRA	ANJAN KUMAR BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
419	D-WP(C)/44759/2024	PADMALOCHAN BADAGUCHHIA	PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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### FILING REPORT AS ON :21/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/44760/2024	RASMITA PARIDA VS REGISTRAR, COOPERATIVE SOCIETIES	BAIDHAR SAHOO VS	// 0 //	
421	D-WP(C)/44763/2024	TILU KHATUA VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	// 0 //	
422	D-WP(C)/44764/2024	SURESH CHANDRA PANDA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //	
423	D-WP(C)/44765/2024	AGE TANDI VS REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA	GHANASHYAM DASH VS	// 0 //	AOD20240000821C202400001
424	D-WP(C)/44767/2024	BEDABYAS PADHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
425	D-WP(C)/44768/2024	DHANURDHAR CHAMPATIRAY VS STATE OF ODISHA	ANIRUDH SANGANERIA VS	// 0 //	
426	D-WP(C)/44769/2024	MADANI FABRICATION ERECTION ENGINEERING, JALAN VS AUTHORISED OFFICER INDIAN OVERSEAS BANK, BHUBANESWAR	SESHINDY DASH VS	// 0 //	AOR20220001207C202400014
427	D-WP(C)/44770/2024	JITENDRA KUMAR SAHOO VS COLLECTOE, GANJAM	SATYANARAYAN MOHAPATRA VS	// 0 //	
428	D-WP(C)/44772/2024	KIRTEE Koushika PANDA VS UNION OF INDIA	JAYESH K. UNNIKRISHAN VS	// 0 //	
429	D-WP(C)/44774/2024	KANAKALATA KANDI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
430	D-WP(C)/44776/2024	PRAFULLA KUMAR MOHANTY VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //	
431	D-WP(C)/44778/2024	KALPATARU SAHU	GOPAL AGARWAL	//	

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### FILING REPORT AS ON :21/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		COLLECTOR KENDRAPARA		//	
432	D-WP(C)/44780/2024	ABDUL TAUFIQUE KHAN	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/44781/2024	GANESWAR SAHOO	MOHENDRA KUMAR MOHAPATRO	//	
		VS	VS	0	
		UNION OF INDIA		//	
434	D-WP(C)/44782/2024	KSHYANA PRAVA DAS	DAITARI PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/44783/2024	GAURAHARI MAHAKUD	BIMBISAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/44784/2024	BIBHUDUTTA MOHAPATRA	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/44786/2024	M/S. BASANT RICE INDUSTRIES PVT. LTD., BOLANGIR	CHAMANSHU SEKHAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
438	D-WP(C)/44787/2024	KSHIROD CHANDRA PATRA	BIMBISAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/44789/2024	GOLAP BISWAL	SAMARENDRA BAHADUR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
440	D-WP(C)/44790/2024	MALAYA RANJAN BEHERA	SUBASH CHANDRA PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/44792/2024	BASANT KUMAR MALLIK	JAGAMOHAN PATTANAIK	//	AOR20220001586C202400045
		VS	VS	0	
		UNION OF INDIA		//	
442	D-WP(C)/44793/2024	SRB MULTITECH LTD., CUTTACK	MANOJ KUMAR PANDA	//	
		VS	VS	0	

## ORISSA HIGH COURT

### FILING REPORT AS ON :21/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-WP(C)/44795/2024	STATE OF ODISHA PRATAP CHANDRA PADHY VS	SAROJA KANTA SAMAL VS	// // 0	
444	D-WP(C)/44796/2024	STATE OF ODISHA GOREKH CHANDRA NAIK VS	SAGARIKA SAHOO VS	// // 0	
445	D-WP(C)/44800/2024	STATE OF ORISSA SATYABHAMA BEHERA VS	JAGAMOHAN PATTANAIAK VS	// // 0	AOR20220001586C202400044
446	D-WP(C)/44802/2024	STATE OF ODISHA MANCHAN BARIHA VS	ANAM CHARAN PANDA VS	// // 0	
447	D-WP(C)/44803/2024	STATE OF ORISSA RAMESH MUDULI VS	ABAKASH NANDA VS	// // 0	
448	D-WP(C)/44804/2024	STATE OF ODISHA M/S SRI ANUGRAHA TOSHAMI FILLING STATION VS	JAGAMOHAN PATTANAIAK VS	// // 0	AOR20220001586C202400043
449	D-WP(C)/44805/2024	UNION OF INDIA TRISHA HOSPITAL VS	SOMA PATNAIK VS	// // 0	
450	D-WP(C)/44811/2024	STATE OF ODISHA DR.PRAKASH CHANDRA MISHRA VS	NIRANJAN LENKA VS	// // 0	
451	D-WP(C)/44812/2024	STATE OF ODISHA CHITRASEN NAIK VS	TUKUNA KUMAR MISHRA VS	// // 0	
452	D-WP(C)/44813/2024	COMNR CUM SECY TO GOVT. DEPT. OF WATER RESOURCES, BBSR DR.ASHANTA RANJAN ROUSTRAY VS	NIRANJAN LENKA VS	// // 0	
453	D-WP(C)/44815/2024	STATE OF ODISHA PRADIP KUMAR NAYAK VS	BIDYALOK MOHAPATRA VS	// // 0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :21/10/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-WP(C)/44817/2024	DR.SANTOSH KUMAR AGARWALLA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
455	D-WP(C)/44819/2024	DR.RANINDRA KUMAR NAYAK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
456	D-WP(C)/44820/2024	PUSHPA MUNDA VS STATE OF ORISSA	ANAM CHARAN PANDA VS	// 0 //	
457	D-WP(C)/44821/2024	RAMACHANDRA BHANJA VS STATE OF ODISHA	SOUMYAKANTA MOHAPATRA VS	// 0 //	
458	D-WP(C)/44822/2024	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	
459	D-WP(C)/44825/2024	SIPHON DIGAL VS COMMISSIONER CUM SECY, S AND ME DEPT, BBSR	SUJATA JENA VS	// 0 //	
460	D-WP(C)/44826/2024	BISHNU CHARAN BHOI VS STATE OF ORISSA	ANAM CHARAN PANDA VS	// 0 //	
461	D-WP(C)/44829/2024	M/S TATA STEEL LTD., DHENKANAL VS THE PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BBSR	ADITYA MISHRA VS	// 0 //	
462	D-WP(C)/44830/2024	DR. SARADA PRASAN BISWAL VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
463	D-WP(C)/44831/2024	SATYA NARAYAN SHARMA VS SWETA KUMARI	NIRANJAN PRASAD PATRA VS	// 0 //	
464	D-WP(C)/44832/2024	SURESH CHANDRA PARIJA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
465	D-WP(C)/44833/2024	ANJALI PAGAL	DILLIP KUMAR MOHAPATRA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :21/10/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
466	D-WP(C)/44835/2024	BRAJENDRA KUMAR BEHERA	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
467	D-WP(C)/44837/2024	LILABATI DAS	ANUPAM DASH	//	
		VS	VS	0	
		COLLECTOR CUM DIST.MAGISTRATE MAYURBHANJ		//	
468	D-WP(C)/44839/2024	BAIDYA NATH MAJHI	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
469	D-WP(C)/44840/2024	KALPANA BISWAS	SARATHI JYOTI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
470	D-WP(C)/44841/2024	KAILASH CHANDRA PARHI	SUBASH CHANDRA ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
471	D-WP(C)/44842/2024	KRUSHNA CHANDRA BEHERA	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
472	D-WP(C)/44843/2024	DHYANA RANJAN NANDA	SANTOSH KUMAR MISHRA	//	
		VS	VS	0	
		THE COMNR OF C.T. AND G.S.T., ODISHA, CUTTACK		//	
473	D-WP(C)/44845/2024	ARPITA BHANJA	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
474	D-WP(C)/44847/2024	PRIYASI BAG	KOUSIK ANANDA GURU	//	
		VS	VS	0	
		BIKASH KUMAR LUHA		//	
475	D-WP(C)/44848/2024	M/S SIMULIA COLLEGE	SUBASH CHANDRA ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
476	D-WP(C)/44849/2024	PURNA CHANDRA HALABA	RABINDRA NATH PRUSTY	//	
		VS	VS	0	

## ORISSA HIGH COURT

### FILING REPORT AS ON :21/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-WP(C)/44851/2024	STATE OF ODISHA SANJAYA KUMAR BARIK VS THE MANAGING DIRECTOR, OSRTC, BBSR	ASHOK DAS VS	// // ()	
478	D-WP(C)/44852/2024	HEMANTA KUMAR SHARMA VS PRINCIPAL COMNR, GST AND CENTRAL EXCISE COMMISSIONERATE, BBSR	SANTOSH KUMAR MISHRA VS	// // ()	
479	D-WP(C)/44853/2024	SANGRAM KESARI GURU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// // ()	
480	D-WP(C)/44855/2024	HEMANTA KUMAR SHARMA VS THE COMNR, (AUDIT) GST AND CE, AUDIT COMMISSIONERATE, BBSR	SANTOSH KUMAR MISHRA VS	// // ()	
481	D-WP(C)/44856/2024	JADUNATH BEHERA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// // ()	
482	D-WP(C)/44857/2024	NARAYAN JENA VS COLLECTOR KENDRAPARA	GOPAL AGARWAL VS	// // ()	
483	D-WP(C)/44858/2024	PREM KUMAR MOTIWALA VS THE COMNR CGST, CX AND CUSTOMS, BBSR	B.B.CHAMPATIRAY VS	// // ()	
484	D-WP(C)/44859/2024	CHHATISH CHANDRA SETHI VS BANITA SETHI	SAMIR KUMAR MISHRA VS	// // ()	
485	D-WPCRL/31545/2024	AKHTAR KHAN VS UNION OF INDIA, BBSR	SURYAKANTA DWIBEDI VS	//0 // ()	
486	D-ABLAPL/31534/2024	ABHIJIT @ AVIJIT PANDA VS STATE OF ODISHA	MAHES DAS VS	PATTAMUNDAI RURAL PS /407 /2024 // ()	
487	D-ABLAPL/31536/2024	SANJAY BHOI VS STATE OF ODISHA	JAGABANDHU SAHU VS	SOHELLA /249 /2024 // ()	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
488	D-ABLAPL/31537/2024	BISWA RANJAN JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ / 0 () //	
489	D-ABLAPL/31538/2024	RAJ KISHOR JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ / 0 () //	
490	D-ABLAPL/31539/2024	ANIL KUMAR YADAV VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ / 0 () //	
491	D-ABLAPL/31540/2024	BISWANATH BALBANTARAY VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	JANKIA P.S. /357 /2024 () //	
492	D-ABLAPL/31542/2024	SK.ABDOL @ GULAM HOSEN VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /438 /2024 () //	
493	D-ABLAPL/31546/2024	JIBARDHAN MAJHI @ JIBARDHAN SABAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LATHOR /175 /2024 () //	
494	D-ABLAPL/31547/2024	LUTHI @ DUKHI PRADHANI VS STATE OF ODISHA	ASHOK KUMAR DAS VS	TITILAGARH /375 /2024 () //	
495	D-ABLAPL/31548/2024	ALEKHA BIHARI PARIDA @ ALEKHA PARIDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHANDAPUR /158 /2024 () //	
496	D-ABLAPL/31549/2024	GOURANGA SRICHANDAN VS STATE OF ODISHA	SMRUTI RANJAN NAYAK VS	JODAPADAR /34 /2022 () //	
497	D-ABLAPL/31550/2024	SATYABRATA PATRA @ LIPUNA VS STATE OF ODISHA	PRATIK DASH VS	BHADRAK RURAL /614 /2024 () //	
498	D-ABLAPL/31551/2024	NAMITA SINGH VS STATE OF ODISHA	CHINAMAYA KUMAR SAHU VS	ANANDAPUR /86 /2024 () //	AOR20220001061C202400020
499	D-ABLAPL/31553/2024	CHATURBHUJA BANCHHOR	SURYAKANTA DWIBEDI	TITILAGARH /362 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
500	D-ABLAPL/31554/2024	SOMANATH BALLARSINGH	NIRUPAMA BEHERA	JANKIA P.S. /357 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-ABLAPL/31556/2024	PABITRA KUMAR SWAIN	SUDHIR RANJAN MAHAPATRA	BALIPATNA /441 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-ABLAPL/31557/2024	SUKANTI SAHOO	ARIJEET MISHRA	KUAKHIA /399 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/31559/2024	GORA @ SK. ABDUL KHALIQUE	UNMESH CHANDRA JENA	PURUNABAZAR /270 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/31560/2024	DEEPAK KUMAR DAS @ DIPAKA DAS @ KUNI BABUARIJEET MISHRA		DHAMNAGAR /401 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/31563/2024	RUNA NAYAK	ARIJEET MISHRA	JEYPORE SADAR /191 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/31565/2024	P. KRISHNA REDDY	ASHOK DAS	DIGAPAHANDI /338 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/31566/2024	MASAUD SHA	MANOJ KUMAR MALLICK	BALIPATNA /205 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/31569/2024	CHIRANJIBI PARIDA	BIKRAM CHANDRA GHADEI	// /0	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/31571/2024	SK. ANWAR	MANOJ KUMAR MALLICK	NISCHINTAKOILI /111 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/31573/2024	SPANDAN PRADHAN	BIRAJA PRASAD NANDA	TALCHER TOWN /958 /2024	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :21/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/31574/2024	STATE OF ODISHA SACHIN KU. PRADHAN @ SACHIN PRADHAN @ SACHIN KUMAR PRADHAN VS	SACHIN KUMAR PRADHAN VS	// K.NUAGAON /276 /2024 ()	
512	D-ABLAPL/31576/2024	STATE OF ODISHA KARAMA DAS @ SIDU VS	BIRAJA PRASAD NANDA VS	// LALBAG /208 /2024 ()	
513	D-ABLAPL/31581/2024	STATE OF ODISHA BABULA NAYAK VS	AMLAN SHAKTI PAUL VS	// KHURDA SADAR /246 /2024 ()	
514	D-ABLAPL/31582/2024	STATE OF ODISHA BIJAYA KUMAR JENA VS	SARATHI JYOTI MOHANTY VS	// BALASORE VIGILANCE /28 /2021 ()	
515	D-ABLAPL/31583/2024	STATE OF ODISHA(VIG.) KUSUMA NAYAK VS	RAKESH KUMAR ROUTRAY VS	// / /0 ()	
516	D-ABLAPL/31585/2024	STATE OF ODISHA R.K ROUT @ ROUTRAY @ BUDHU VS	PRAMOD CHANDRA SEJPADA VS	// MANGALA BAG /238 /2024 ()	
517	D-ABLAPL/31587/2024	STATE OF ODISHA KANDURU DEHURY VS	PARTHA SARATHI NAYAK VS	// KANIHA /289 /2024 ()	
518	D-ABLAPL/31590/2024	STATE OF ODISHA LOPAMUDRA MOHANTY VS	PARTHA SARATHI NAYAK VS	// BHADRAK TOWN /614 /2024 ()	
519	D-ABLAPL/31591/2024	STATE OF ODISHA SHREE KUMAR SUJAL @ SUJAL BEURA VS	BIBHUTI RANJAN MOHANTY VS	// ATHGARH /288 /2024 ()	
520	D-ABLAPL/31592/2024	STATE OF ODISHA DEBABRATA PATRA @ DUBUNU PATRA VS	PARTHA SARATHI NAYAK VS	// NANDIPADA /272 /2024 ()	
521	D-ABLAPL/31596/2024	STATE OF ODISHA BISWAJIT PATTANAIAK VS STATE OF ODISHA	KHAN MAHMOODUL HASAN NIAMATI VS	// BAGHAMARI /169 /2024 () //	

**ORISSA HIGH COURT****FILING REPORT AS ON :21/10/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
522	D-ABLAPL/31597/2024	SURYAPRABHA PALAI VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	RAJGANGPUR /353 /2024 () //	
523	D-ABLAPL/31601/2024	SRIKANTA JENA @ PAPU JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARI RAMACHANDRAPUR /547 /2024 () //	
524	D-ABLAPL/31602/2024	AJIT KUMAR SETHI VS STATE OF ODISHA	ASHOK DAS VS	DIGAPAHANDI /338 /2024 () //	
525	D-ABLAPL/31603/2024	SANJIB KUMAR SUR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /433 /2024 () //	
526	D-ABLAPL/31606/2024	RANJIT SUR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /433 /2024 () //	
527	D-ABLAPL/31609/2024	GHANASHYAM PATTNAIK VS STATE OF ODISHA	SARBESWAR SAHOO VS	TITILAGARH /298 /2023 () //	AOD20220004505C202400062
528	D-ABLAPL/31612/2024	SOUMYA RANJAN MEHER VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	DABUGAM /142 /2024 () //	
529	D-ABLAPL/31619/2024	BASUDEV SAHUKAR VS STATE OF ODISHA	NARESH CHANDRA JENA VS	FATEGARH /99 /2024 () //	
530	D-ABLAPL/31620/2024	SANJAY PATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	BALASORE SADAR /404 /2024 () //	
531	D-ABLAPL/31626/2024	MURALI KHUDA VS STATE OF ODISHA	MANORANJAN PADHY VS	PADWA /44 /2024 () //	
532	D-ABLAPL/31630/2024	SK. JABIR TULLA @ SK. LALA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	GOP /283 /2024 () //	
533	D-ABLAPL/31631/2024	GANESH HANTAL	MANORANJAN PADHY	BOIPARIGUDA /52 /2024	

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### FILING REPORT AS ON :21/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
534	D-ABLAPL/31632/2024	ISWAR SALANKI @ BUDU	MANORANJAN PADHY	DABUGAM /48 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-ABLAPL/31634/2024	AMARENDRA PRATAP RAY	DIPTIREKHA NANDA	AUL /624 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-ABLAPL/31635/2024	AMANEE PRASAD DASH @ ANJANEE PRASAD DASH SIBA PRASAD PATRA		TITILAGARH /365 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
537	D-ABLAPL/31636/2024	SANTOSH KARNA	SURYA KANTA PRADHAN	MANAMUNDA /150 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-ABLAPL/31637/2024	CHINMAYA NAYAK	MOHENDRA KUMAR MOHAPATRO	HANDAPA /260 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-ABLAPL/31639/2024	THANDI CHARAN JOSHI @ THANDESHWAR JOSHI	SIBA PRASAD PATRA	SINDHIKELA PS /265 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-ABLAPL/31642/2024	ADIKANDA DAS	AKSHAYA KUMAR SAHOO	DERABIS /141 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-ABLAPL/31645/2024	NABAGHANA KHILLA @ NABAGHANA KHILLO	JAJATI KESHARI KHUNTIA	KORAPUT TOWN /241 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-ABLAPL/31650/2024	PRAVANJAN ROUTARAY @ RINKU	KABIRAJ PRADHAN	TANGI (KHURDA) /583 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-ABLAPL/31659/2024	MIKAN PRADHAN	BEDA PRAKASH PANDA	DHARAKOT PS /322 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-ABLAPL/31666/2024	BICKY @ BIKRANT KUMAR NAYAK	SUSIL KUMAR PATTNAIK	JODA /252 /2024	
		VS	VS	()	

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### FILING REPORT AS ON :21/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/31668/2024	STATE OF ODISHA PANDA @BABULU KUANAR VS	KHUSBU PANIGRAHI VS	// G.R.P.S.BALASORE /50 /2024 ()	AOR20220002787C202400131
546	D-ABLAPL/31672/2024	STATE OF ODISHA ANUSAYA NAYAK VS	KHUSBU PANIGRAHI VS	// SORO /824 /2024 ()	AOR20220002787C202400132
547	D-ABLAPL/31673/2024	STATE OF ODISHA NIHAR RANJAN MOHANTY VS	HRUDANANDA MOHAPATRA VS	// / /0 ()	
548	D-ABLAPL/31676/2024	STATE OF ODISHA MILU BARAL VS	HRUDANANDA MOHAPATRA VS	// NAYAGARH /358 /2024 ()	
549	D-ABLAPL/31679/2024	STATE OF ODISHA BABULA NAYAK @ SAGAR SENAPATI VS	SRIKANTA MAHUNTA VS	// GUNUPUR /216 /2024 ()	
550	D-ABLAPL/31680/2024	STATE OF ODISHA RAMANARYAN BAL @ RAMANARAYAN BAL VS	SIDHANT KUMAR JENA VS	// COLLIERY /372 /2024 ()	
551	D-ABLAPL/31685/2024	STATE OF ODISHA CHITA RANJAN SAHU VS	SRIKANTA MAHUNTA VS	// GUNUPUR /216 /2024 ()	
552	D-ABLAPL/31687/2024	STATE OF ODISHA RAMESH BEHERA VS	PRAMOD KUMAR JENA VS	// BALIAPAL /151 /2024 ()	
553	D-ABLAPL/31688/2024	STATE OF ODISHA SANJAY KUMAR MOHAPATRA VS	ARUN KUMAR DAS VS	// RAJKANIKA /431 /2024 ()	
554	D-ABLAPL/31691/2024	STATE OF ODISHA SUSHREE SWOPANA JENA VS	ALOK KUMAR MOHAPATRA VS	// CUTTACK SADAR /543 /2024 ()	
555	D-ABLAPL/31695/2024	STATE OF ODISHA SUJIT MOHANTY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// CUTTACK SADAR /543 /2024 () //	

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### FILING REPORT AS ON :21/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-ABLAPL/31696/2024	SANDHYARANI PUTI VS STATE OF ODISHA	GHANASHYAM MUDULI VS	BERHAMPUR /146 /2024 () //	
557	D-ABLAPL/31701/2024	LARENCE DEHURY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 () //	
558	D-ABLAPL/31702/2024	LAXMIDHAR SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /199 /2024 () //	
559	D-ABLAPL/31707/2024	TAPAS MOHANTY VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	//0 () //	
560	D-ABLAPL/31709/2024	PRADIP KUMAR MAJHI VS STATE OF ODISHA	K.C.RAJGURU MOHAPATRA VS	//0 () //	
561	D-ABLAPL/31716/2024	BALARAM KHUNTIA VS STATE OF ODISHA	SATYASHREE MOHANTY VS	ASTARANGA /79 /2024 () //	
562	D-ABLAPL/31718/2024	SK. SAJID VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	BARAMBA /214 /2024 () //	
563	D-ABLAPL/31722/2024	BANTY @ AKASH SAMANTRAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	PARADEEP /202 /2024 () //	
564	D-ABLAPL/31726/2024	BIBHUTI MALLIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /426 /2024 () //	AOD20240000001C202400317
565	D-ABLAPL/31727/2024	AKSHYA BALIARSINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KANAS /246 /2024 () //	
566	D-ABLAPL/31732/2024	BADAL@DILLIP KANRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	GONDIA /313 /2024 () //	AOD20240000001C202400316
567	D-ABLAPL/31734/2024	JASODA JENA	SATYA NARAYAN MISHRA 4	BHADRAK RURAL /633 /2024	

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### FILING REPORT AS ON :21/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
568	D-ABLAPL/31738/2024	RUPA NAIK @ UPA NAIK	DIPTI RANJAN SWAIN	TUREIKELA /171 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
569	D-ABLAPL/31739/2024	HRUSHIKESH MALLICK	SATYA NARAYAN MISHRA 4	AGARAPADA /190 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
570	D-ABLAPL/31740/2024	T. SHYAM SUNDAR SUBUDHI	RAMACHANDRA PANIGRAHY	K.NUAGAON /175 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
571	D-ABLAPL/31741/2024	T.SHYAM SUNDAR SUBUDHI	RAMACHANDRA PANIGRAHY	POLASARA PS /289 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
572	D-ABLAPL/31742/2024	T. SHYAM SUNDAR SUBUDHI	RAMACHANDRA PANIGRAHY	SURADA /545 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
573	D-ABLAPL/31744/2024	ASHOK KUMAR SAHU	SANJIB KUMAR BHANJADEO	BADABAZAR /61 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
574	D-ABLAPL/31745/2024	T. SHYAM SUNDAR SUBUDHI	RAMACHANDRA PANIGRAHY	POLASARA PS /276 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
575	D-ABLAPL/31747/2024	SAMIR DAS	BIJAY KUMAR BEHERA	NAYAPALLI P.S. /545 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
576	D-ABLAPL/31748/2024	GANESH PRADHAN	BIJAY KUMAR BEHERA	SAHID NAGAR P.S. /533 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
577	D-ABLAPL/31750/2024	T. SHYAM SUNDAR SUBUDHI	RAMACHANDRA PANIGRAHY	SURADA /544 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
578	D-ABLAPL/31751/2024	T.SHYAM SUNDAR SUBUDHI	RAMACHANDRA PANIGRAHY	K.NUAGAON /181 /2024	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :21/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
579	D-ABLAPL/31752/2024	STATE OF ODISHA ARUPA NANDA JENA VS	ALOK KUMAR MOHAPATRA VS	// DHARMASALA /716 /2024 ()	
580	D-ABLAPL/31753/2024	STATE OF ODISHA T. SHYAM SUNDAR SUBUDHI VS	RAMACHANDRA PANIGRAHY VS	// SHERAGADA /122 /2024 ()	
581	D-ABLAPL/31754/2024	STATE OF ODISHA T.SHYAM SUNDAR SUBUDHI VS	RAMACHANDRA PANIGRAHY VS	// JARADA /197 /2024 ()	
582	D-ABLAPL/31755/2024	STATE OF ODISHA T. SHYAM SUNDAR SUBUDHI VS	RAMACHANDRA PANIGRAHY VS	// K.NUAGAON /192 /2024 ()	
583	D-ABLAPL/31757/2024	STATE OF ODISHA T. SHYAM SUNDAR SUBUDHI VS	RAMACHANDRA PANIGRAHY VS	// JARADA /190 /2024 ()	
584	D-ABLAPL/31758/2024	STATE OF ODISHA SIKAN @ RAJIV LOCHAN MISHRA VS	SATYA JEET ROUT VS	// PURI TOWN /320 /2024 ()	
585	D-ABLAPL/31759/2024	STATE OF ODISHA SURESH KUMAR RAUL VS	BANAJARANI PANDA VS	// PURIGHAT /269 /2024 ()	
586	D-ABLAPL/31761/2024	STATE OF ODISHA MANAS RANJAN NAYAK VS	ASHUTOSH MOHANTA VS	// //0 ()	
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

MISC CASES FILED on :21/10/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBP(ICA)/44391/2024 ARBP(ICA)/3/2024	M/S. D ORDINAIRE INTERNATIONAL PVT. MP	SUDHMYA JYOTI BISWAL	6/2024
2	D-ARBP(ICA)/44391/2024 ARBP(ICA)/3/2024	M/S. D ORDINAIRE INTERNATIONAL PVT. MP	SUDHMYA JYOTI BISWAL	7/2024
3	D-ARBP(ICA)/44391/2024 ARBP(ICA)/3/2024	M/S. D ORDINAIRE INTERNATIONAL PVT. MP	SUDHMYA JYOTI BISWAL	8/2024
4	D-OJC/17141/1997 OJC/17141/1997	JAMADAR MP	M/S.SRINIVAS MISHRA	18/2024
5	D-ARBP/37850/2024 ARBP/79/2024	M/S. AMAR UDYOG, SUNDERGARH MP		22/2024
6	D-GUAP/44510/2024 GUAP/ /	KRUSHNA PIYUSH DASH MP	SARADA PRASAD DASH	23/2024
7	D-ARBP/20688/2024 ARBP/22/2024	ARSS SIPS(JV), BBSR MP		23/2024
8	D-ARBP/11665/2024 ARBP/10/2024	ARSS- SIPS (JV) MP		24/2024
9	D-CRLLP/31690/2024 CRLLP/ /	STATE OF ODISHA MP	SANGRAM DAS, S.C.VIGILANCE	50/2024
10	D-CRLLP/31693/2024 CRLLP/ /	STATE OF ODISHA MP	SANGRAM DAS,S.C. VIGILANCE	51/2024
11	D-WPC(OAC)/4449/2014 WPC(OAC)/4449/2014	SANYASI SAHU MP	SUBHADUTTA ROUSTRAY	80/2024
12	D-WPC(OAC)/4455/2014 WPC(OAC)/4455/2014	MANOJ KUMAR MOHAPATRA MP	SUBHADUTTA ROUSTRAY	81/2024
13	D-WPC(OAC)/4454/2014 WPC(OAC)/4454/2014	SANDHYARANI RATHA MP	SUBHADUTTA ROUSTRAY	82/2024
14	D-WPC(OAC)/4452/2014 WPC(OAC)/4452/2014	LOKANATH PANI MP	SUBHADUTTA ROUSTRAY	83/2024
15	D-WPC(OAC)/4453/2014 WPC(OAC)/4453/2014	BALHABA PANDA MP	SUBHADUTTA ROUSTRAY	84/2024
16	D-WPC(OAC)/4450/2014 WPC(OAC)/4450/2014	SANJUKTA PANDA MP		85/2024
17	D-CRP/44834/2024 CRP/ /	RAVINDRA@RAVINDR MP	PRAVASH CHANDRA JENA	86/2024
18	D-WPC(OAC)/4451/2014 WPC(OAC)/4451/2014	ANJALI SADANGI MP		86/2024
19	D-JCRLA/44/2021 JCRLA/44/2021	TUNU@HARE KISHAN MP	M/S.JYOTIRMAYA SAHOO, M/S.BISWAJIT NAYAK, S.SAMANTRAY, A	204/2024
20	D-JCRLA/25/2023 JCRLA/25/2023	BALARAM BARIK MP	MR. SPANDAN MOHANTY, MS. AISHWARYA DASH	205/2024
21	D-JCRLA/25/2023 JCRLA/25/2023	BALARAM BARIK MP	MR. SPANDAN MOHANTY, MS. AISHWARYA DASH	206/2024
22	D-JCRLA/42/2023 JCRLA/42/2023	NAVIDATYA BAG MP	MS. AISHWARYA DASH	207/2024
23	D-JCRLA/42/2023 JCRLA/42/2023	NAVIDATYA BAG MP	MS. AISHWARYA DASH	208/2024
24	D-JCRLA/16314/2024 JCRLA/81/2024	SUKANTA MALLICK MP	MS. AISHWARYA DASH	209/2024
25	D-JCRLA/16314/2024 JCRLA/81/2024	SUKANTA MALLICK MP	MS. AISHWARYA DASH	210/2024
26	D-JCRLA/17/2021	RAMA MUNDA @ RAMA LAGURI	M/S.SUSHANTA KUMAR SAMANTARAY, A.PANDA, H.DAS	

	JCRLA/17/2021	MP		211/2024
27	D-JCRLA/80/2022	FUKAN@KHOKAN MAITI	ADV.	
	JCRLA/80/2022	MP		212/2024
28	D-JCRLA/80/2022	FUKAN@KHOKAN MAITI	ADV.	
	JCRLA/80/2022	MP		213/2024
29	D-CRLMP/31567/2024	NIRMAL KUMAR JESTI	PRASANTA KUMAR SATAPATHY	
	CRLMP/ /	MP		239/2024
30	D-CRLMP/31629/2024	BISWAJIT PANDA	JYOTIRANJAN KAR	
	CRLMP/ /	MP		240/2024
31	D-TRP(C)/44552/2024	JYOTIRMA YEE HALDAR	ARIJEET MISHRA	
	TRP(C)/ /	MP		337/2024
32	D-TRP(C)/44657/2024	SONALISHA NAYAK	BISHNU PRASAD RATH	
	TRP(C)/ /	MP		338/2024
33	D-TRP(C)/44690/2024	RAKESH KUMAR PRUSTY	SATYABRATA MOHANTY	
	TRP(C)/ /	MP		339/2024
34	D-TRP(C)/44736/2024	GOURI SHANKAR MISHRA	SATYABRATA MOHANTY	
	TRP(C)/ /	MP		340/2024
35	D-TRP(C)/44814/2024	MANISHA NAYAK	SUKANTA KUMAR NAYAK	
	TRP(C)/ /	MP		341/2024
36	D-LAA/54/2011	UNION OF INDIA	M/SP.K. DASH(CGC)	
	LAA/54/2011	MP		365/2024
37	D-LAA/54/2011	UNION OF INDIA	M/SP.K. DASH(CGC)	
	LAA/54/2011	MP		366/2024
38	D-LAA/54/2011	UNION OF INDIA	M/SP.K. DASH(CGC)	
	LAA/54/2011	MP		367/2024
39	D-LAA/65/2019	DIRECTOR, INTERIM TEST RANGE		
	LAA/65/2019	MP		368/2024
40	D-LAA/44731/2024	JAGGU NAIK	MOHENDRA KUMAR MOHAPATRO	
	LAA/ /	MP		369/2024
41	D-LAA/44731/2024	JAGGU NAIK	MOHENDRA KUMAR MOHAPATRO	
	LAA/ /	MP		370/2024
42	D-RVWPET/42409/2024	RADHASHYAM BISWAL	SURYAKANTA DASH	
	RVWPET/240/2024	MP		387/2024
43	D-RVWPET/44294/2024	RAJANI RANI HOTA	ADV.	
	RVWPET/ /	MP		388/2024
44	D-RVWPET/35860/2024	GEETANJALI@GITANJALI PADHI	KEDAR NATH TRIPATHY	
	RVWPET/217/2024	MP		389/2024
45	D-RVWPET/471/2023	GAYATREE PATTNAIK	SANTOSH KUMAR DWIVEDY	
	RVWPET/471/2023	MP		390/2024
46	D-CONTC/2200/2021	SUJATA PATNAIK	SUSANTA KUMAR DASH	
	CONTC/2200/2021	MP		442/2024
47	D-RPFAM/12821/2024	MANAS RANJAN NAIK	KULDEEP MOHANTY	
	RPFAM/73/2024	MP		453/2024
48	D-RPFAM/4431/2024	BISWARANJAN BEHERA	ASHOK DAS	
	RPFAM/22/2024	MP		454/2024
49	D-RPFAM/8391/2024	DURGA CHARAN DEHURY	KASHINATH PATTANAIK	
	RPFAM/47/2024	MP		455/2024
50	D-RPFAM/44827/2024	SURENDRA@SUREN PRADHAN	KULDEEP MOHANTY	
	RPFAM/ /	MP		456/2024
51	D-MATA/44645/2024	BODDANA SANTOSH @B.SANTOSH	BIKRAM PRATAP DAS	
	MATA/ /	MP		476/2024
52	D-CMAPL/44706/2024	JANAKIRAM BISOI@JANAKIRAM	AMIT PRASAD BOSE	
	CMAPL/ /	MP		521/2024
53	D-CMAPL/44706/2024	JANAKIRAM BISOI@JANAKIRAM	AMIT PRASAD BOSE	
	CMAPL/ /	MP		522/2024
54	D-CMAPL/43527/2024	SRI SRI LAXMI MAA SELF HELP GROUP, BILDA	SHIBIRATH PRASAD DAS	
	CMAPL/345/2024	MP		523/2024
55	D-CMAPL/44746/2024	BHAGABATI SATPATHY	ADV.	
	CMAPL/ /	MP		524/2024
56	D-CMAPL/44752/2024	PALAU MAJHI	ABINASH ROUSTRAY	
	CMAPL/ /	MP		525/2024
57	D-CMAPL/444/2018	PURNA CH.PARIDA	M/S.TAPAS RANJAN MOHANTY	
	CMAPL/444/2018	MP		526/2024

58	D-CMAPL/44785/2024 CMAPL/ /	MANAGER(LEGAL),SRIRAM G.I.CO.LTD.,KADAPATI MP		527/2024
59	D-CMAPL/44797/2024 CMAPL/ /	JHUMPUDI DEI MP	ADV.	528/2024
60	D-CMAPL/44797/2024 CMAPL/ /	JHUMPUDI DEI MP	ADV.	529/2024
61	D-FAO/42256/2024 FAO/ /	REGIONAL MANAGER, ORIENTAL INSURANCE CO.LTD., ANAPUR MP	PRASANNA K.SAHU, BBSR	915/2024
62	D-FAO/42430/2024 FAO/ /	D.M., ORIENTAL INSURANCE CO.LTD., ANAPUR MP	PRANMOD KUMAR TRIPATHY	916/2024
63	D-FAO/44636/2024 FAO/ /	GOURANGA DEY MP	DWARIKA PRASAD MOHANTY	917/2024
64	D-FAO/44651/2024 FAO/ /	MANAGER(T.P.HUB), M/S. ORIENTAL INSURANCE CO.LTD., MP	SOMNATH PATI, BBSR	918/2024
65	D-FAO/44658/2024 FAO/ /	MANAGER, LEGAL HUB, M/S. ORIENTAL INSURANCE CO.LTD., MP	INDRANIL PATI, BBSR	919/2024
66	D-FAO/395/2007 FAO/395/2007	ARAKHITA RANA MP	M/S.PRASANNA K.SAHU	920/2024
67	D-FAO/395/2007 FAO/395/2007	ARAKHITA RANA MP	M/S.PRASANNA K.SAHU	921/2024
68	D-FAO/395/2007 FAO/395/2007	ARAKHITA RANA MP	M/S.PRASANNA K.SAHU	922/2024
69	D-SA/84/1987 SA/84/1987	PIBILIOUS MP	M/S. B.ROUTRAY,S.K.NAYAK	937/2024
70	D-SA/84/1987 SA/84/1987	PIBILIOUS MP	M/S. B.ROUTRAY,S.K.NAYAK	938/2024
71	D-SA/84/1987 SA/84/1987	PIBILIOUS MP	M/S. B.ROUTRAY,S.K.NAYAK	939/2024
72	D-SA/84/1987 SA/84/1987	PIBILIOUS MP	M/S. B.ROUTRAY,S.K.NAYAK	940/2024
73	D-SA/84/1987 SA/84/1987	PIBILIOUS MP	M/S. B.ROUTRAY,S.K.NAYAK	941/2024
74	D-SA/84/1987 SA/84/1987	PIBILIOUS MP	M/S. B.ROUTRAY,S.K.NAYAK	942/2024
75	D-SA/131/1987 SA/131/1987	JHAMPUDI DEI MP	M/S.N.C.PATI	943/2024
76	D-SA/131/1987 SA/131/1987	JHAMPUDI DEI MP	M/S.N.C.PATI	944/2024
77	D-SA/131/1987 SA/131/1987	JHAMPUDI DEI MP	M/S.N.C.PATI	945/2024
78	D-SA/131/1987 SA/131/1987	JHAMPUDI DEI MP	M/S.N.C.PATI	946/2024
79	D-SA/131/1987 SA/131/1987	JHAMPUDI DEI MP	M/S.N.C.PATI	947/2024
80	D-SA/131/1987 SA/131/1987	JHAMPUDI DEI MP	M/S.N.C.PATI	948/2024
81	D-SA/131/1987 SA/131/1987	JHAMPUDI DEI MP	M/S.N.C.PATI	949/2024
82	D-SA/131/1987 SA/131/1987	JHAMPUDI DEI MP	M/S.N.C.PATI	950/2024
83	D-SA/131/1987 SA/131/1987	JHAMPUDI DEI MP	M/S.N.C.PATI	951/2024
84	D-SA/131/1987 SA/131/1987	JHAMPUDI DEI MP	M/S.N.C.PATI	952/2024
85	D-SA/131/1987 SA/131/1987	JHAMPUDI DEI MP	M/S.N.C.PATI	953/2024
86	D-CRLREV/24170/2024 CRLREV/406/2024	DHRUBA CHARAN DAS MP	M/S	993/2024
87	D-CRLREV/24170/2024 CRLREV/406/2024	DHRUBA CHARAN DAS MP	M/S	994/2024
88	D-CRLREV/31733/2024 CRLREV/ /	PREM KUMAR MOTIWALA MP	B.B.CHAMPATIRAY	995/2024
89	D-CRLREV/31762/2024	KUDRAT ALLI KHAN@MD KUDRAT ALI KHAN	KRISHNA KUMAR SWAIN	

	CRLREV/ /	MP		996/2024
90	D-RSA/389/2003 RSA/389/2003	BHAJAHARI ROUT MP	MR.J.K.MISHRA	1211/2024
91	D-RSA/47/2020 RSA/47/2020	GOURANGA SAHOO MP	KSHIROD KUMAR ROUT	1212/2024
92	D-RSA/385/2022 RSA/385/2022	RADHANATH PANIGRAHI MP	PRAFULLA KUMAR RATH	1213/2024
93	D-CMP/44558/2024 CMP/ /	GOLAP NAIK@PRADHAN MP	BIRAJA PRASANNA DAS	1261/2024
94	D-CMP/44564/2024 CMP/ /	SONALI MOHAPATRA MP	JYOTI PATNAIK	1262/2024
95	D-CMP/44574/2024 CMP/ /	RABI NARAYAN DHAL MP	JYOTI PATNAIK	1263/2024
96	D-CMP/44588/2024 CMP/ /	AKAR SAHA @ AKATAR SAHA @ AKKUR MP	MANJESWAR MOHANTY	1264/2024
97	D-CMP/44647/2024 CMP/ /	KRUSHNA PRASAD SATPATHY MP	BANSHIDHAR BAUG	1265/2024
98	D-CMP/44695/2024 CMP/ /	KALPANA DASH MP	MANORANJAN MISHRA	1266/2024
99	D-CMP/44162/2024 CMP/ /	ANA KUMAR MP	SARADA DASH	1267/2024
100	D-CMP/44716/2024 CMP/ /	MANJUBALA SAHOO MP	CHIRANJAYA MOHANTY	1268/2024
101	D-CMP/44743/2024 CMP/ /	SURESH CHANDRA BARIK MP	ABINASH ROURAY	1269/2024
102	D-CMP/44809/2024 CMP/ /	TENARANGAM PAPA RAO SWAMY MP	ABHILASH MISHRA	1270/2024
103	D-CMP/44824/2024 CMP/ /	PANCHANAN DAS MP	ALOK KUMAR MOHANTY	1271/2024
104	D-BLAPL/17812/2024 BLAPL/6220/2024	ARATI PAIK MP		1374/2024
105	D-BLAPL/27868/2024 BLAPL/10628/2024	NIRANJAN NAYAK MP	BIKRAM KESHARI BAL	1375/2024
106	D-BLAPL/29841/2024 BLAPL/10114/2024	SANTOSH KUMAR SAHOO MP		1376/2024
107	D-BLAPL/19171/2024 BLAPL/6602/2024	AJAYA BIRA MP	BISWAJIT RANJAN TRIPATHY	1377/2024
108	D-BLAPL/23217/2024 BLAPL/8008/2024	BHAGIRATHI GOUDA @ BHAGYA GOUDAJYOTIRMAYA SAHOO MP		1378/2024
109	D-BLAPL/15033/2024 BLAPL/5126/2024	AJMER ALLI @ RAJA MP	BIBHUTI RANJAN MOHANTY	1379/2024
110	D-ABLAPL/15589/2022 ABLAPL/15589/2022	PRAVAT NAIK MP		2258/2024
111	D-ABLAPL/4946/2024 ABLAPL/2039/2024	SANJAYA @ NITYANANDA NAYAK MP		2259/2024
112	D-ABLAPL/17331/2024 ABLAPL/6052/2024	KAILASH SRICHANDAN MP		2260/2024
113	D-ABLAPL/17330/2024 ABLAPL/6131/2024	KAILASH SRICHANDAN MP		2261/2024
114	D-ABLAPL/15078/2021 ABLAPL/15078/2021	JAGANNATH NAYAK MP		2262/2024
115	D-ABLAPL/8426/2024 ABLAPL/3058/2024	SUBASH CHANDRA MOHAPATRA MP		2263/2024
116	D-ABLAPL/19122/2024 ABLAPL/6780/2024	BISWARANJAN BEHERA MP		2264/2024
117	D-ABLAPL/28568/2024 ABLAPL/10508/2024	GUNA PALTASINGH MP		2265/2024
118	D-ABLAPL/24185/2024 ABLAPL/8920/2024	RAKESH KUMAR SAHOO MP	ANUGRAHA NARAYAN SAMANTRAY	2266/2024
119	D-ABLAPL/15090/2023 ABLAPL/15090/2023	PRAGNYTA PRAGNYA MP	HRUDANANDA MOHAPATRA	2267/2024
120	D-ABLAPL/25250/2024 ABLAPL/9146/2024	KESHABA KARMI MP		2268/2024

121	D-MACA/30066/2024 MACA/803/2024	THE MANAGER LEGAL ORIENTAL INSURANCE CO.LTD. MP		2456/2024
122	D-MACA/44532/2024 MACA/ /	SANGRAM KISHORE SINGH MP	PRADEEP KUMAR MISHRA	2457/2024
123	D-MACA/44535/2024 MACA/ /	GOUTAM NAYAK @ PRADHAN MP	PRADEEP KUMAR MISHRA	2459/2024
124	D-MACA/44539/2024 MACA/ /	PRAFULLA CHANDRA PRADHAN MP	PRADEEP KUMAR MISHRA	2460/2024
125	D-MACA/43703/2024 MACA/ /	D.M.,M/S NATIONAL INSURANCE CO.LTD., MP	SUBBATSATPATHY	2461/2024
126	D-MACA/43698/2024 MACA/ /	D.M.,NATIONAL INSURANCE CO.LTD., MP	CUTAK SATPATHY	2462/2024
127	D-MACA/44543/2024 MACA/ /	CHANDRAKANTA PRADHAN MP	PRADEEP KUMAR MISHRA	2463/2024
128	D-MACA/44548/2024 MACA/ /	LAXMAN SINGH MP	PRADEEP KUMAR MISHRA	2464/2024
129	D-MACA/44565/2024 MACA/ /	D.M., M/S. ORIENTAL INSURANCE CO.LTD., MP	PRASANT KUMAR MAHALI	2465/2024
130	D-MACA/44565/2024 MACA/ /	D.M., M/S. ORIENTAL INSURANCE CO.LTD., MP	PRASANT KUMAR MAHALI	2466/2024
131	D-MACA/44589/2024 MACA/ /	D.M., M/S. NATIONAL INSURANCE CO.LTD., MP	SUBBATSATPATHY	2467/2024
132	D-MACA/44598/2024 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., MP	CUTAK SATPATHY	2468/2024
133	D-MACA/44109/2024 MACA/ /	D.M.,ORIENTAL INSURANCE CO.LTD., MP	PRASHANT KUMAR TRIPATHY	2469/2024
134	D-MACA/44538/2024 MACA/ /	DIVISIONAL MANAGER, NEW INDIA ASSURANCE MP	CUTTACK	2470/2024
135	D-MACA/44604/2024 MACA/ /	MANAGER(LEGAL), T.P CELL M/S. NEW INDIA ASSURANCE MP	CUTTACK	2471/2024
136	D-MACA/42435/2024 MACA/ /	NATIONAL INSURANCE CO.LTD. MP	PRAMOD KUMAR TRIPATHY	2472/2024
137	D-MACA/44604/2024 MACA/ /	MANAGER(LEGAL), T.P CELL M/S. NEW INDIA ASSURANCE MP	CUTTACK	2473/2024
138	D-MACA/44538/2024 MACA/ /	DIVISIONAL MANAGER, NEW INDIA ASSURANCE MP	CUTTACK	2474/2024
139	D-MACA/44614/2024 MACA/ /	D.M, NATIONAL INSURANCE CO. LTD., MP	PRAMOD KUMAR TRIPATHY	2475/2024
140	D-MACA/44614/2024 MACA/ /	D.M, NATIONAL INSURANCE CO. LTD., MP	PRAMOD KUMAR TRIPATHY	2476/2024
141	D-MACA/68/2020 MACA/68/2020	BISWANATH SAHOO MP		2477/2024
142	D-MACA/44617/2024 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., MP	PRASHANT KUMAR MAHALI	2478/2024
143	D-MACA/44617/2024 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., MP	PRASHANT KUMAR MAHALI	2479/2024
144	D-MACA/44627/2024 MACA/ /	D.M., M/S. NATIONAL INSURANCE CO.LTD., MP	PRASHANT KUMAR MAHALI	2480/2024
145	D-MACA/44627/2024 MACA/ /	D.M., M/S. NATIONAL INSURANCE CO.LTD., MP	PRASHANT KUMAR MAHALI	2481/2024
146	D-MACA/40466/2024 MACA/ /	SMRUTI RANJAN PRUSTY MP	DEBASISH PATNAIK	2482/2024
147	D-MACA/40473/2024 MACA/ /	N.TARINAMMA MP	DEBASISH PATNAIK	2483/2024
148	D-MACA/40473/2024 MACA/ /	N.TARINAMMA MP	DEBASISH PATNAIK	2484/2024
149	D-MACA/459/2020 MACA/459/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. MP		2485/2024
150	D-MACA/647/2020 MACA/647/2020	DIVISIONAL MANAGER, M/S NATIONAL INSURANCE CO.LTD. MP		2486/2024
151	D-MACA/648/2020 MACA/648/2020	DIVISIONAL MANAGER, M/S NATIONAL INSURANCE CO.LTD. MP	PRASHANT KUMAR MAHALI	2487/2024
152	D-MACA/545/2022	MAGMA HDI G.I.CO. LTD. MP	ADAM ALI KHAN	

	MACA/545/2022	MP		2488/2024
153	D-MACA/546/2022	MAGMA HDI G.I.CO. LTD.	ADAM ALI KHAN	
	MACA/546/2022	MP		2489/2024
154	D-MACA/1297/2023	M/S. ORIENTAL INSURANCE COMPANY LTD.	ADAMUTLAKKAN	
	MACA/1297/2023	MP		2490/2024
155	D-MACA/44154/2024	ASSISTANT MANAGER, GO DIGIT GENERAL INSURANCE CO. LTD.,BBSR		
	MACA/ /	MP		2491/2024
156	D-MACA/41456/2024	MANAGER(T.P. CLAIMS), CHOLAMANDALAM GENERAL INSURANCE COMPANY LTD., BBSR		
	MACA/1053/2024	MP		2492/2024
157	D-MACA/603/2023	MANAGER LEGAL, M/S. TATA AIG G.I.CO. LTD.		
	MACA/603/2023	MP		2493/2024
158	D-MACA/44799/2024	MANGER(LEGAL),SRIRAM G.I.CO.LTD.,BHADRAKAVI	BANESWARIAN	
	MACA/ /	MP		2494/2024
159	D-MACA/44810/2024	M/S CHOLA M.S. GENERAL INSURANCE CO.LTD.,KILIKUDAN	ADAM KILIKUDAN	
	MACA/ /	MP		2495/2024
160	D-CRLA/31541/2024	BIPIN BIHARI PANDA	HEMANTA KUMAR MUND	
	CRLA/ /	MP		2653/2024
161	D-CRLA/31575/2024	KUNA @ BIJAYA KUMAR BEHURIA	MANAS KUMAR CHAND	
	CRLA/ /	MP		2654/2024
162	D-CRLA/31575/2024	KUNA @ BIJAYA KUMAR BEHURIA	MANAS KUMAR CHAND	
	CRLA/ /	MP		2655/2024
163	D-CRLA/31050/2024	DADHIA @ ALOK MALIK	PRADEEP KUMAR DAS	
	CRLA/ /	MP		2656/2024
164	D-CRLA/29655/2024	SANTOSH @ SATYANARAYANA MAJHI	TUKUNA KUMAR MISHRA	
	CRLA/ /	MP		2657/2024
165	D-CRLA/29655/2024	SANTOSH @ SATYANARAYANA MAJHI	TUKUNA KUMAR MISHRA	
	CRLA/ /	MP		2658/2024
166	D-CRLA/29655/2024	SANTOSH @ SATYANARAYANA MAJHI	TUKUNA KUMAR MISHRA	
	CRLA/ /	MP		2659/2024
167	D-CRLA/1308/2023	DILLIP KHORA@AJAY KHORA	MANORANJAN PADHY	
	CRLA/1308/2023	MP		2660/2024
168	D-CRLA/28507/2024	KISHORE CHANDRA POTHAL	DEBASNAN DAS	
	CRLA/952/2024	MP		2661/2024
169	D-CRLA/31663/2024	SANGRAM SWAIN	SATYABRATA PANDA	
	CRLA/ /	MP		2662/2024
170	D-CRLA/31663/2024	SANGRAM SWAIN	SATYABRATA PANDA	
	CRLA/ /	MP		2663/2024
171	D-CRLA/31667/2024	MANOJ KUMAR NAYAK	RAMANI KANTA PATTANAİK	
	CRLA/ /	MP		2664/2024
172	D-CRLA/31667/2024	MANOJ KUMAR NAYAK	RAMANI KANTA PATTANAİK	
	CRLA/ /	MP		2665/2024
173	D-CRLA/948/2023	RAJ KISHORE SAHU	MOHENDRA KUMAR MOHAPATRO	
	CRLA/948/2023	MP		2666/2024
174	D-CRLA/31705/2024	BRAHMAJYOTI BEHERA	SOUGAT DASH	
	CRLA/ /	MP		2667/2024
175	D-CRLA/31705/2024	BRAHMAJYOTI BEHERA	SOUGAT DASH	
	CRLA/ /	MP		2668/2024
176	D-CRLA/31708/2024	SANIA @ ANJAN BEHERA	SAMVIT MOHANTY	
	CRLA/ /	MP		2669/2024
177	D-CRLA/31708/2024	SANIA @ ANJAN BEHERA	SAMVIT MOHANTY	
	CRLA/ /	MP		2670/2024
178	D-CRLA/31725/2024	JAGADANANDA SAMAL	MRUGANKA MAULI PATNAİK	
	CRLA/ /	MP		2671/2024
179	D-CRLA/31725/2024	JAGADANANDA SAMAL	MRUGANKA MAULI PATNAİK	
	CRLA/ /	MP		2672/2024
180	D-CRLA/31699/2024	BIRUPAKSHYA PANDA	DEVASHIS PANDA	
	CRLA/ /	MP		2673/2024
181	D-CRLA/31699/2024	BIRUPAKSHYA PANDA	DEVASHIS PANDA	
	CRLA/ /	MP		2674/2024
182	D-CRLMC/31529/2024	RAJ KUMAR BEHERA	RAJENDRA NARAYAN ROUT	
	CRLMC/ /	MP		2810/2024
183	D-CRLMC/19276/2024	JAYA MAJHI		
	CRLMC/2466/2024	MP		2811/2024

184	D-CRLMC/13952/2024 CRLMC/1793/2024	GOUTAM PATNIA @ PATANIA MP		2812/2024
185	D-CRLMC/31552/2024 CRLMC/ /	ABHIMANYU ROUT MP	ASHOK KUMAR BEHERA	2813/2024
186	D-CRLMC/31568/2024 CRLMC/ /	BRAMHANANDA NAYAK MP	BIJAYA KUMAR NAYAK (3)	2814/2024
187	D-CRLMC/29132/2024 CRLMC/3791/2024	BABUNI SUNDAR SAMANTARAY MP		2815/2024
188	D-CRLMC/31599/2024 CRLMC/ /	PRAVAT KUMAR PRUSTY MP	AMULYA RATNA PANDA	2816/2024
189	D-CRLMC/31600/2024 CRLMC/ /	SUMAN MUDULI MP	ANUGRAHA NARAYAN SAMANTRAY	2817/2024
190	D-CRLMC/31604/2024 CRLMC/ /	OM PRAKASH RAY MP	DEBA PRASAD DAS	2818/2024
191	D-CRLMC/31617/2024 CRLMC/ /	ANUP KUMAR CHOUDHURY MP	RAMAKRISHNA NAIK	2819/2024
192	D-CRLMC/31628/2024 CRLMC/ /	KAIBALYA MOHARANA MP	PITAMBAR JENA	2820/2024
193	D-CRLMC/31643/2024 CRLMC/ /	ANIL KUMAR NAIK MP	SUSHANTA KUMAR JOSHI	2821/2024
194	D-CRLMC/31662/2024 CRLMC/ /	ARUN KUMAR MIRCHANDANI MP	AVIJIT PATNAIK	2822/2024
195	D-CRLMC/22032/2024 CRLMC/2801/2024	SURYA JYOTI DASH MP	SANKET KANUNGO	2823/2024
196	D-CRLMC/31674/2024 CRLMC/ /	RAMESH CHARAN NAYAK MP	PRATAP KUMAR NAYAK	2824/2024
197	D-CRLMC/5493/2023 CRLMC/5493/2023	GAGAN PARIDA MP		2825/2024
198	D-CRLMC/31689/2024 CRLMC/ /	BHASKAR JENA MP	BIBHU PRASAD MOHANTY	2826/2024
199	D-CRLMC/31692/2024 CRLMC/ /	K.HEMASUNDAR REDDY MP	SIDHARTHA SANKAR RAY 2	2827/2024
200	D-CRLMC/31700/2024 CRLMC/ /	USHARANI SAHOO MP	AKSHAYA KUMAR SAHOO	2828/2024
201	D-CRLMC/31698/2024 CRLMC/ /	SK. ABDUL JAMIR MP	BHABANI SHANKAR RAYAGURU	2829/2024
202	D-CRLMC/31704/2024 CRLMC/ /	JAGA @ CHITA RANJAN ROUT MP	ACHYUTANANDA PATTANAIAK	2830/2024
203	D-CRLMC/31743/2024 CRLMC/ /	NABAGHANA KHILLA@NABAGHANA KHILL MP	JALOTI KESHARI KHUNTIA	2831/2024
204	D-WA/44508/2024 WA/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C.	7630/2024
205	D-WA/44508/2024 WA/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C.	7631/2024
206	D-WA/44508/2024 WA/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C.	7632/2024
207	D-WA/44516/2024 WA/ /	PRAKASH CHANDRA MOHAPATRA MP	SUPRIYO RANJAN MAHAPATRA	7633/2024
208	D-WA/44516/2024 WA/ /	PRAKASH CHANDRA MOHAPATRA MP	SUPRIYO RANJAN MAHAPATRA	7634/2024
209	D-WA/2917/2023 WA/2917/2023	STATE OF ODISHA MP	SASWAT DAS,A.G.A	7635/2024
210	D-WA/42023/2024 WA/ /	NIHAR RANJAN SWAIN MP	BHABANI SANKAR TRIPATHY (1)	7636/2024
211	D-WA/42042/2024 WA/ /	NIHAR RANJAN SWAIN MP	BHABANI SANKAR TRIPATHY (1)	7637/2024
212	D-WA/44556/2024 WA/ /	CHAIRMAN, ODISHA MINING CORPORATI MP	PRAVAT, KUMAR MUDULI	7638/2024
213	D-WA/44670/2024 WA/ /	NILANCHAL SUBUDHI MP	SHAKTI DATTA TRIPATHY	7639/2024
214	D-WA/44674/2024 WA/ /	ASHOK KUMAR NAYAK MP	SHAKTI DATTA TRIPATHY	7640/2024
215	D-WA/20/2016	EXE.ENGNR.ELECTRICAL	GOURI MOHAN RATH	

	WA/20/2016	MP		7641/2024
216	D-WA/44661/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	7642/2024
217	D-WA/44661/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	7643/2024
218	D-WA/44661/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	7644/2024
219	D-WA/44663/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	7645/2024
220	D-WA/44663/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	7646/2024
221	D-WA/44663/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	7647/2024
222	D-WA/44816/2024 WA/ /	RAM NARAYAN SAHANI MP	BIBEKANDA BHUYAN	7648/2024
223	D-WA/44823/2024 WA/ /	RAM NARAYAN SAHANI MP	BIBEKANANDA BHUYAN	7649/2024
224	D-WA/44828/2024 WA/ /	RAM NARAYAN SAHANI MP	BIBEKANANDA BHUYAN	7650/2024
225	D-WA/44836/2024 WA/ /	PRAKASH KU.SAHANI MP	BIBEKANANDA BHUYAN	7651/2024
226	D-WA/44838/2024 WA/ /	BAJAJ ALLIANZ LIFE INSURANCE CO LTDANUPAM DASH MP		7652/2024
227	D-WA/44838/2024 WA/ /	BAJAJ ALLIANZ LIFE INSURANCE CO LTDANUPAM DASH MP		7653/2024
228	D-WA/44846/2024 WA/ /	BM,BAJAJ ALLIANZ LIFE INSURANCE CO.ANDPAM DASH MP		7654/2024
229	D-WA/44846/2024 WA/ /	BM,BAJAJ ALLIANZ LIFE INSURANCE CO.ANDPAM DASH MP		7655/2024
230	D-WA/44850/2024 WA/ /	B.M., BAJAJ ALLIANZ LIFE INSURANCE CO.ANDPAM DASH MP		7656/2024
231	D-WA/44850/2024 WA/ /	B.M., BAJAJ ALLIANZ LIFE INSURANCE CO.ANDPAM DASH MP		7657/2024
232	D-WA/44854/2024 WA/ /	B.M., BAJAJ ALLIANZ LIFE INSURANCE CO.ANDPAM DASH MP		7658/2024
233	D-WA/44854/2024 WA/ /	B.M., BAJAJ ALLIANZ LIFE INSURANCE CO.ANDPAM DASH MP		7659/2024
234	D-WP(C)/44511/2024 WP(C)/26102/2024	CHANDRA SEKHAR BEHERA MP	AMIT PRASAD BOSE	14039/2024
235	D-WP(C)/44520/2024 WP(C)/26112/2024	M/S. ABIRVAB STEEL PRODUCT, JAGATPUR, MP	REDDY NARAYAN PARIJA	14040/2024
236	D-WP(C)/44509/2024 WP(C)/ /	SRUTISHRIYA DAS MP	PRAFULLA KUMAR KAR	14041/2024
237	D-WP(C)/44529/2024 WP(C)/ /	SUBHASHMITA DHAL MP	AKHAND	14042/2024
238	D-WP(C)/44534/2024 WP(C)/ /	BALARAM KHATUA MP	SATYABRATA MOHANTY	14043/2024
239	D-WP(C)/26244/2021 WP(C)/26244/2021	BENU DHAR JENA MP	JAGANNATH SENAPATI	14044/2024
240	D-WP(C)/28886/2024 WP(C)/16423/2024	ACHARYA HARIHAR SCHOOL OF NURSING, MP	PABSEN KUMAR DAS	14045/2024
241	D-WP(C)/14272/2016 WP(C)/14272/2016	PRAFULLA KU.SARANGI MP	M/S.MANORANJAN DAS	14046/2024
242	D-WP(C)/42544/2024 WP(C)/26123/2024	ANJAN KUMAR NAYAK MP	MANORANJAN PADHI	14047/2024
243	D-WP(C)/11349/2024 WP(C)/6132/2024	MANOJ KUMAR DASH MP	GYANA RANJAN SETHI	14048/2024
244	D-WP(C)/36868/2024 WP(C)/21469/2024	SURENDRA NATH MOHAPATRA MP	DIGAMBARA MISHRA	14049/2024
245	D-WP(C)/8302/2024 WP(C)/14193/2024	RAGHUNATH MAHARANA MP	JITENDRA KUMAR MISHRA (2)	14050/2024
246	D-WP(C)/44540/2024 WP(C)/ /	BICHITRA KUMAR TAREI MP	SATYABRATA MOHANTY	14051/2024

247	D-WP(C)/44542/2024 WP(C)/26148/2024	SHYAMLAL AGRAWAL MP	SUBHASISH DAS	14052/2024
248	D-WP(C)/44541/2024 WP(C)/26146/2024	BINAY KUMAR JINDAL MP	SUBHASISH DAS	14053/2024
249	D-WP(C)/44545/2024 WP(C)/ /	DILLIP KUMAR PATTNAIK MP	MAHESWAR MOHANTY	14054/2024
250	D-WP(C)/44549/2024 WP(C)/ /	BIRABARA BEHERA MP	SUBASH CHANDRA PUSPALAKA	14055/2024
251	D-WP(C)/44551/2024 WP(C)/ /	RAJENDRA BEHERA MP	MAHESWAR MOHANTY	14056/2024
252	D-WP(C)/44553/2024 WP(C)/ /	DOLA GOBINDA JENA MP	ASIT KUMAR JENA	14057/2024
253	D-WP(C)/44559/2024 WP(C)/ /	MAHENDRA KUMAR MOHANTY MP	SOUMYA RANJAN MOHANTY	14058/2024
254	D-WP(C)/44562/2024 WP(C)/ /	LAL MOHAN HATI MP	SOUMYA RANJAN MOHANTY	14059/2024
255	D-WP(C)/44568/2024 WP(C)/ /	BISHNU CHARAN SAHOO MP	SOUMYA RANJAN MOHANTY	14060/2024
256	D-WP(C)/44570/2024 WP(C)/ /	CHINMAYA DAS MP	KRISHNA CHANDRA SAHU	14061/2024
257	D-WP(C)/44506/2024 WP(C)/26124/2024	ASIT DEY MP	SANKAR PRAASAD PANI	14062/2024
258	D-WP(C)/13673/2023 WP(C)/13673/2023	MAHENDRA TIADI MP	SIDHESWAR MOHANTY	14063/2024
259	D-WP(C)/44582/2024 WP(C)/ /	M/S GKC PROJECTS LIMITED, HYDERABAD MP	DRRAVI CHANDRA	14064/2024
260	D-WP(C)/44593/2024 WP(C)/ /	KAILASH NAIK MP	KANANBALA ROY CHOUDHURY	14065/2024
261	D-WP(C)/44597/2024 WP(C)/ /	MANORAMA SAHOO MP	ANAM CHARAN PANDA	14066/2024
262	D-WP(C)/44601/2024 WP(C)/ /	PRADIPTA KUMAR MOHAPATRA MP	PAMI RATH	14067/2024
263	D-WP(C)/11340/2023 WP(C)/11340/2023	M/S.MECON LTD., JHARKHAND MP	TANMAY MISHRA	14068/2024
264	D-WP(C)/11343/2023 WP(C)/11343/2023	M/S.MECON LTD. RANCHI MP	TANMAY MISHRA	14070/2024
265	D-WP(C)/11346/2023 WP(C)/11346/2023	M/S.MECON LTD. RANCHI MP	TANMAY MISHRA	14071/2024
266	D-WP(C)/22931/2024 WP(C)/13084/2024	HAIMABATI MAHANTA MP	KRISHNA CHANDRA SAHU	14072/2024
267	D-WP(C)/36722/2023 WP(C)/36722/2023	KHIROD KUMAR PAL MP	LAXMAN PRADHAN	14073/2024
268	D-WP(C)/44606/2024 WP(C)/ /	SRINIVAS PANIGRAHI MP	DAYANANDA MOHAPATRA	14074/2024
269	D-WP(C)/44608/2024 WP(C)/ /	SIDDHARTH KUANR MP	ANAM CHARAN PANDA	14075/2024
270	D-WP(C)/37589/2024 WP(C)/22734/2024	PABITRA KUMAR MOHARANA MP		14076/2024
271	D-WP(C)/19010/2010 WP(C)/19010/2010	URMILA RAY MP	SUSANTA KUMAR PRADHAN	14077/2024
272	D-WP(C)/44622/2024 WP(C)/ /	PINTU BAIRAGI MP	SAMEER KUMAR DAS	14078/2024
273	D-WP(C)/44618/2024 WP(C)/ /	GOVERNING BODY GANGADHAR MOHAPATRA MP	SUBBARSHAN CHANDRA PURI	14079/2024
274	D-WP(C)/44620/2024 WP(C)/ /	NARENDRA KUMAR SAHOO MP	ANAM CHARAN PANDA	14080/2024
275	D-WP(C)/44623/2024 WP(C)/26151/2024	DURGA PRASANNA TRIPATHY MP	SATYAJIT MOHAPATRA (2)	14081/2024
276	D-WP(C)/44625/2024 WP(C)/ /	SANJAY KUMAR NAYAK MP	SURESH KUMAR PANDA	14082/2024
277	D-WP(C)/44624/2024 WP(C)/ /	MANORANJAN MOHANTY MP	ANAM CHARAN PANDA	14083/2024
278	D-WP(C)/44631/2024	JYOTI TIRIA	ANAM CHARAN PANDA	

	WP(C)/ /	MP		14084/2024
279	D-WP(C)/44632/2024	PRABHUPRIYA NANDA	PRAVAT KUMAR NAYAK	
	WP(C)/ /	MP		14085/2024
280	D-WP(C)/44634/2024	RAMESH KUMAR BEURIA	ANAM CHARAN PANDA	
	WP(C)/ /	MP		14086/2024
281	D-WP(C)/44638/2024	CHINMAY KUMAR MOHAPTRA	ANAM CHARAN PANDA	
	WP(C)/ /	MP		14087/2024
282	D-WP(C)/44641/2024	AJIT DASH	TARINEE PRASAD TRIPATHY	
	WP(C)/26170/2024	MP		14088/2024
283	D-WP(C)/44643/2024	PRAMILA MAJHI	BRAHMANANDA TRIPATHY	
	WP(C)/ /	MP		14089/2024
284	D-WP(C)/44646/2024	SHAKTI RANJAN MOHANTY	ANAM CHARAN PANDA	
	WP(C)/ /	MP		14090/2024
285	D-WP(C)/22370/2023	RAJ KISHORE KYAL	HARIPAD MOHANTY	
	WP(C)/22370/2023	MP		14091/2024
286	D-WP(C)/44619/2024	SATYAJIT SAHU	SAROJ KUMAR SWAIN	
	WP(C)/26175/2024	MP		14092/2024
287	D-WP(C)/44650/2024	SURENDRA KUMAR SAHOO	ANAM CHARAN PANDA	
	WP(C)/ /	MP		14093/2024
288	D-WP(C)/44619/2024	SATYAJIT SAHU	SAROJ KUMAR SWAIN	
	WP(C)/26175/2024	MP		14094/2024
289	D-WP(C)/24394/2019	SASHIBHUSAN KHUNTIA	GOPINATH MISHRA	
	WP(C)/24394/2019	MP		14095/2024
290	D-WP(C)/44656/2024	SARTHAK KUANR	ANAM CHARAN PANDA	
	WP(C)/ /	MP		14096/2024
291	D-WP(C)/44659/2024	JYOTSNAMAYEE SAHOO	SAMEER KUMAR DAS	
	WP(C)/ /	MP		14097/2024
292	D-WP(C)/44662/2024	MAHESWETA MISHRA	ANAM CHARAN PANDA	
	WP(C)/ /	MP		14098/2024
293	D-WP(C)/44666/2024	SMITA MOHANTY	SAMEER KUMAR DAS	
	WP(C)/ /	MP		14099/2024
294	D-WP(C)/37278/2024	ARDHENDU SHEKHAR RATH		14100/2024
	WP(C)/21951/2024	MP		
295	D-WP(C)/44669/2024	HEMANTA KUMAR PRADHAN	JUGALA KISHORE PANDA	
	WP(C)/ /	MP		14101/2024
296	D-WP(C)/41700/2024	NETAJI COLLEGE OF NURSING		14102/2024
	WP(C)/24553/2024	MP		
297	D-WP(C)/44673/2024	PABITRA MOHAN PRADHAN	JUGALA KISHORE PANDA	
	WP(C)/ /	MP		14103/2024
298	D-WP(C)/44677/2024	RANJITA MAHANANDA	NIRANJAN PANDA	
	WP(C)/ /	MP		14104/2024
299	D-WP(C)/44678/2024	M/S. ZAREEN HASAN, CUTTACK	MADHAB LAL AGARWAL	
	WP(C)/ /	MP		14105/2024
300	D-WP(C)/3189/2024	NAYANA MANGARAJ		14106/2024
	WP(C)/1601/2024	MP		
301	D-WP(C)/44686/2024	M/S. SAI MAHAVEER SUPPLIERS AND CONTRACTORS, CUTTACK		14107/2024
	WP(C)/ /	MP		
302	D-WP(C)/34765/2024	VIKASH KUMAR	ARUN KUMAR PATRA	
	WP(C)/19816/2024	MP		14108/2024
303	D-WP(C)/33609/2024	M/S LAXMI NARAYAN MAN MOHAN LAL		14109/2024
	WP(C)/19228/2024	MP		
304	D-WP(C)/44689/2024	MANORANJAN NAYAK	RAMDAS ACHARY	
	WP(C)/ /	MP		14110/2024
305	D-WP(C)/44691/2024	M/S. ZAREEN HASAN, CUTTACK	MADHAB LAL AGARWAL	
	WP(C)/ /	MP		14111/2024
306	D-WP(C)/44697/2024	GOBINDA BARISAL	GAUTAM CHARAN ROUT	
	WP(C)/ /	MP		14112/2024
307	D-WP(C)/44701/2024	M/S SHREE JAGANNATH STONE SUPPLIERS, BBSR	SIBANARAYAN BISWAL	
	WP(C)/ /	MP		14113/2024
308	D-WP(C)/38106/2021	SANGHAMITRA DAS	RAKESH KUMAR ROUTRAY	
	WP(C)/38106/2021	MP		14114/2024
309	D-WP(C)/44705/2024	M/S. SHREE JAGANNATH STONE SUPPLIERS, BBSR	SIBANARAYAN BISWAL	
	WP(C)/ /	MP		14115/2024

310	D-WP(C)/44707/2024 WP(C)/ /	BIMALA TAKRI MP	DHANOJ KUMAR SAHOO	14116/2024
311	D-WP(C)/44711/2024 WP(C)/ /	NANDINI SETHI MP	SAIBRATA RATH	14117/2024
312	D-WP(C)/44723/2024 WP(C)/ /	AJIT KUMAR BEHERA MP	MANORANJAN MISHRA	14118/2024
313	D-WP(C)/44727/2024 WP(C)/ /	DR. SABITA KUMARI BARAD MP	ANANTA NARAYAN PATTANAYAK	14119/2024
314	D-WP(C)/44729/2024 WP(C)/ /	SANKUNTALA PRUSTY MP	SUVASHISH PATTANAIK	14120/2024
315	D-WP(C)/9773/2015 WP(C)/9773/2015	RUKMANI@SABITRI MOHAPATRA MP	M/S.B.DASH	14121/2024
316	D-WP(C)/44738/2024 WP(C)/ /	ANANDA KUMAR PARIDA MP	PRASANTA KUMAR MISHRA	14122/2024
317	D-WP(C)/44739/2024 WP(C)/ /	NIMAI NAIK MP	AKSHAYA KUMAR SAHOO	14123/2024
318	D-WP(C)/44742/2024 WP(C)/ /	THAKUR BHAI SUNENDU KUMAR SAHU MP	PRASANTA KUMAR MISHRA	14124/2024
319	D-WP(C)/44592/2024 WP(C)/ /	GITANJALI KAR MP	ANAM CHARAN PANDA	14125/2024
320	D-WP(C)/23897/2015 WP(C)/23897/2015	SK.MANWAR ALLI MP		14126/2024
321	D-WP(C)/40198/2024 WP(C)/23640/2024	SRI JAGANNATH COLLEGE OF NURSING, NUAPADA MP		14127/2024
322	D-WP(C)/44747/2024 WP(C)/ /	PURI DISTRICT COOPERATIVE MILK PRODUCE SOCIETY MP	BAIDHAR SAHOO	14128/2024
323	D-WP(C)/16088/2024 WP(C)/8804/2024	ANURAKTA JENA MP	SOURAV DAS	14129/2024
324	D-WP(C)/44753/2024 WP(C)/ /	SUDDEP KUMAR PATEL MP	PRASANTA KUMAR MISHRA	14130/2024
325	D-WP(C)/44724/2024 WP(C)/ /	M/S. AELITE LOGISTICS AND MARKETING KSHIROD KUMAR SAHOO MP	ANANASWAR	14131/2024
326	D-WP(C)/44758/2024 WP(C)/ /	DR. BHOLANATH MISHRA MP	ANJAN KUMAR BISWAL	14132/2024
327	D-WP(C)/44759/2024 WP(C)/ /	PADMALOCHAN BADAGUCHHIA MP	PRASANTA KUMAR MISHRA	14133/2024
328	D-WP(C)/44760/2024 WP(C)/ /	RASMITA PARIDA MP	BAIDHAR SAHOO	14134/2024
329	D-WP(C)/42821/2024 WP(C)/24998/2024	PRAVAT KUMAR ROUT MP	ASHOK KUMAR BEHERA	14135/2024
330	D-WP(C)/44770/2024 WP(C)/ /	JITENDRA KUMAR SAHOO MP	SATYANARAYAN MOHAPATRA	14136/2024
331	D-WP(C)/44767/2024 WP(C)/ /	BEDABYAS PADHAN MP	AMIT PRASAD BOSE	14137/2024
332	D-WP(C)/44778/2024 WP(C)/ /	KALPATARU SAHU MP	GOPAL AGARWAL	14138/2024
333	D-WP(C)/44778/2024 WP(C)/ /	KALPATARU SAHU MP	GOPAL AGARWAL	14139/2024
334	D-WP(C)/44780/2024 WP(C)/ /	ABDUL TAUFIQUE KHAN MP	AMIT PRASAD BOSE	14140/2024
335	D-WP(C)/44786/2024 WP(C)/ /	M/S. BASANT RICE INDUSTRIES PVT. LTD. MP	HIMANSHU REKHAR MISHRA	14141/2024
336	D-WP(C)/44700/2024 WP(C)/ /	COUNCIL FOR SOCIAL DEVELOPMENT MP	KSHIROD KUMAR SAHOO	14142/2024
337	D-WP(C)/44793/2024 WP(C)/ /	SRB MULTITECH LTD., CUTTACK MP	MANOJ KUMAR PANDA	14143/2024
338	D-WP(C)/44805/2024 WP(C)/ /	TRISHA HOSPITAL MP	SOMA PATNAIK	14144/2024
339	D-WP(C)/44769/2024 WP(C)/ /	MADANI FABRICATION ERECTION ENGINEERING WORKS MP	SEKHAR KISHOR	14145/2024
340	D-WP(C)/44829/2024 WP(C)/ /	M/S TATA STEEL LTD., DHENKANAL MP	BITAS KUMAR SWAIN	14146/2024
341	D-WP(C)/44833/2024	ANJALI PAGAL	DILLIP KUMAR MOHAPATRA	

	WP(C)/ /	MP		14147/2024
342	D-WP(C)/44840/2024	KALPANA BISWAS	SARATHI JYOTI MOHANTY	
	WP(C)/ /	MP		14148/2024
343	D-WP(C)/44804/2024	M/S SRI ANUGRAHA TOSHAMI FILLING STATION	JAGAMOHAN PATTANAIAK	
	WP(C)/ /	MP		14149/2024
344	D-WP(C)/44843/2024	DHYANA RANJAN NANDA	SANTOSH KUMAR MISHRA	
	WP(C)/ /	MP		14150/2024
345	D-WP(C)/44845/2024	ARPITA BHANJA	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		14151/2024
346	D-WP(C)/44842/2024	KRUSHNA CHANDRA BEHERA	NIHAL RATH	
	WP(C)/ /	MP		14152/2024
347	D-WP(C)/44847/2024	PRIYASI BAG	KOUSIK ANANDA GURU	
	WP(C)/ /	MP		14153/2024
348	D-WP(C)/44848/2024	M/S SIMULIA COLLEGE	SUBASH CHANDRA ACHARYA	
	WP(C)/ /	MP		14154/2024
349	D-WP(C)/44792/2024	BASANT KUMAR MALLIK	JAGAMOHAN PATTANAIAK	
	WP(C)/ /	MP		14155/2024
350	D-WP(C)/44852/2024	HEMANTA KUMAR SHARMA	SANTOSH KUMAR MISHRA	
	WP(C)/ /	MP		14156/2024
351	D-WP(C)/44851/2024	SANJAYA KUMAR BARIK	ASHOK DAS	
	WP(C)/ /	MP		14157/2024
352	D-WP(C)/44853/2024	SANGRAM KESARI GURU	SANJIB KUMAR BHANJADEO	
	WP(C)/ /	MP		14158/2024
353	D-WP(C)/44855/2024	HEMANTA KUMAR SHARMA	SANTOSH KUMAR MISHRA	
	WP(C)/ /	MP		14159/2024
354	D-WP(C)/44857/2024	NARAYAN JENA	GOPAL AGARWAL	
	WP(C)/ /	MP		14160/2024
355	D-WP(C)/44859/2024	CHHATISH CHANDRA SETHI	SAMIR KUMAR MISHRA	
	WP(C)/ /	MP		14161/2024
356	D-WP(C)/44857/2024	NARAYAN JENA	GOPAL AGARWAL	
	WP(C)/ /	MP		14162/2024